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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATIONNO.606 OF 2018

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG.NO.- 624511/2025 EXP.DT 16/04/2030 GOVT. OF INDIA

In re:

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

HALF YEARLY COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL, IN PURSUANT TO THE ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 02.09.2025

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FILED BY

(Nishant Awana)

Advocate for the Respondent

20 JUL 2026

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Most respectfully sheweth:

I , Manoj Kumar Agarwal, S/o Surendra Kumar Agarwal, aged about 60 years, by faith- Hindu, by Occupation- Government Service, working as the Chief Secretary, Government of West Bengal having office at Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

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1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of the instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm this instant affidavit before the Hon'ble Tribunal.

2. That the present affidavit is being affirmed pursuant to the directions passed by this Hon'ble Tribunal in the solemn order dated 02.09.2025 directing the Chief Secretary, State of West Bengal to file the next six monthly report in the form of affidavit addressing the gaps and deficiencies in the execution of the Solid and Liquid Waste Management.

3. That in pursuance of the above-mentioned directions, Urban Development & Municipal Affairs Department has reported the status of Solid Waste Management in the State including Fresh Waste Management across 128 Urban Local Bodies, Status of Bio-Mining and Remediation of Legacy Waste and daily liquid waste (sewage) generation and treatment and bio-mining and bio remediation of legacy waste of 115 ULBs and within the State of West Bengal.

I. STATUS OF BIO-MINING AND REMEDIATION OF LEGACY WASTE

LEGACY ACCUMULATION:

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That across 126 legacy waste dump sites spanning 115 targeted ULBs, the absolute metrics of legacy waste stand as follows:

Quantity of Legacy Waste Reported: 2,78,90,819.71 MT

Present Quantity of Legacy Waste: 1,48,77,937.52 MT

Daily Legacy Waste added as Unprocessed Waste (TPD): 7916.15

That Darjeeling, Kalimpong, Mirik and Kurseong have achieved 100% completion in clearing their sites. In rest of the municipal hubs, the process of quantification and utilization of bio-mining and bio-remediation is ongoing.

II. FRESH WASTE GENERATION PROFILES AND PROCESSING DEFICITS

QUANTUM OF DAILY ARRIVALS:

The State of West Bengal generates an aggregate total of 10,227 Tons Per Day (TPD) of fresh municipal solid waste, with Kolkata Municipal Corporation generating the peak load of 3,668 TPD.

COMPOSITIONAL ANALYSIS:

That the physical characterization of the daily generated fresh solid waste yields the following categorical division:

Biodegradable (Wet Fraction): 5,641.9 TPD

Dry / Recyclable Fraction: 3,574.7 TPD

Inert Elements Segment: 1,010.4 TPD

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CURRENT PROCESSING CAPACITIES:

That active processing infrastructure interventions are restricted to the following operational parameters.

Active Composting Intake: 1,521.35 TPD of fresh wet waste resulting in 381.50 TPD of finished compost for agricultural use.

Capacity of Plant : 636.25 TPD

Refuse Derived Fuel (RDF): 629.64 TPD produced from dry waste, fed directly into industrial cement plants and road construction projects.

Waste-to-Energy Processing: Thermal and methanation processing remain virtual non-existent, save for a singular unit in Kolkata Municipal Corporation processing 5 TPD of wet waste into 0.16 TPD of energy.

III. TIME-BOUND STRATEGIC ACTION PLAN TO BRIDGE THE DEFICIT

To eliminate the processing gap in waste generation of 8,069.4 TPD, time-bound statutory action plan has been enforced upon all deficient ULBs with targets staggered between June, 2026 and December, 2027.

Infrastructure installations are actively underway across majority of municipalities with targeted commissioning on June, 2026, December, 2026, and March, 2027.

Heavy-volume Municipal Corporations, specifically Kolkata Municipal Corporation, Howrah Municipal Corporation are legally bound to complete construction and achieve full processing parity by June, 2027 to December, 2027.

For critical sites lagging behind in preliminary phases of land identification

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respective district administrations have been issued direct orders to finalize land parcels immediately.

IV. LIQUID WASTE MANAGEMENT

That the Kolkata Metropolitan Development Authority (KMDA) has reported that the newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble National Green Tribunal. Old STPs are compliant with the standard set by MOEF&CC vide its Notification dated 13.10.2017. KMDA has planned for setting up of STPs/FSTPs for the projected population in the year 2037 for mitigating the gap in a phased manner. Details of daily liquid waste (sewage) generation, installed treatment capacities of existing Sewage Treatment Plants (STPs), capacity utilization, existing treatment gaps, and ongoing or future mitigation plans across nine key districts/urban areas under KMDA jurisdiction are enclosed in the report.

Further an Advisory has been issued by UD&MA Department on 12.06.2025 to map the existing functional STPs to the adjacent ULBs for sewage and septage to be transported to the STPs mapped for better and optimal utilization of functional STPs and to stop open dumping of sewage and septage.

The water quality data of West Bengal Pollution Control Board for the month of March, 2026 shows remarkable improvement for river Ganga. It is now placed in the least priority category i.e. Category-V.

Biological Oxygen Dissolved (BOD) level for the entire stretch of Ganga is below

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3 mg/l. The BOD has dropped significantly from 12mg/l to 2.95mg/l. As per the latest report polluted river stretch came down from 13 to 11, with delisting of 6 river stretches.

Copy of the report of the solid and liquid waste of Urban Development & Municipal Affairs Department is marked and annexed as **Annexure R/1(colly)**.

V. That in compliance with the directives of this Hon'ble Tribunal, a single dedicated Ring Fence Account system has been created with a fund of Rs 35,00,00,000 /- in accordance with Finance Department, Government of West Bengal U.O. No. 3407 dated 28.10.2022, for implementation of solid and liquid waste management across all Urban Local Bodies in the State. The total amount utilized from the said Ring Fence Account for the stated purpose is Rs.426,13,26,320/- (Four hundred twenty six crore thirteen lakh twenty six thousand three hundred twenty).

Copy of the report of the Ring fenced Account is marked and annexed as **Annexure R/2**.

VI. That in pursuance of the directions this Hon'ble Tribunal dated 27.04.2026, the Panchayats and Rural Development Department has deposited the cost of Rs 10,000/- with NGT Bar Association vide Memo No.959/ENV-15016/1/2023 dated 17.06.2026 .

The Panchayats and Rural Development Department has provided detail report

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on Solid & Liquid Waste Management (SLWM) across 69 Gram Panchayats (GPs) under the Swachh Bharat Mission- Gramin (SBM-G), detailing rural solid waste generation, composting, plastic processing, legacy waste bioremediation, financial ring-fencing, and decentralized sewage management.

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RURAL SOLID WASTE GENERATORS

Regular solid waste collection takes place at all Gram Panchayats and transported to Solid Waste Units / Material Recovery Facility / Central Processing Unit / Plastic Waste Management Unit.

BIODEGRADABLE WASTE PROCESSING (COMPOSTING)

Gram Panchayats utilize distinct, decentralized biological treatment methods:

- **Vermi-composting / Organic composting:** Used by the majority of GPs (e.g., Cooch Behar, Dakshin Dinajpur, Purba Medinipur).
- **Windrow Composting:** Used at Howrah (Radhapur, Basudevpur, Dakshin Jhapardaha)and Nadia (Ruipukur, Anulia, Karimpur-1)
- **Aerobic Composting:** Highly successful in Hooghly (Rajbalhat-I, Chandrahati-I, Shripur-Balagarh), utilized in local crop cultivation.
- **Anerobic Composting:** Highly successful in Jalpaiguri (Kharija, Berubari-1, Khagrabari-II Sulkapara), utilized as manure.

Composts are actively sold to local tea gardens, farmers, nurseries, and government departments, or distributed to schools for kitchen gardens.

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DRY & PLASTIC WASTE PROCESSING ("OTHER PROCESSING")

Rural West Bengal has developed a robust system for routing plastic waste into infrastructure projects:

- **Shredding & Bituminous Road Construction:** Segregated plastic waste (PET, HDPE, LDPE, PP, MLP) is sent to Plastic Waste Management Units (PWMUs) for shredding and baling. The processed plastic is then integrated directly into bituminous road construction.
- **Eco-Bricks:** Gitabling (Kalimpong) converts non-recyclable plastics into eco-bricks for local construction.
- **Diaper & Sanitary Napkin Management:** North 24 Parganas processes highly hazardous sanitary waste via dedicated, localized incinerators.

The Panchayats and Rural Development Department has officially replaced individual GP SBM (G) bank accounts with the centralized state-level **SNA-SPARSH** system.

Report of waste generation, composting method and utilization, other processing waste, legacy waste dumpsite, sewage generation, sewage treatment and utilization of the Panchayat and Rural Development Department as per the format of this Hon'ble Tribunal is marked and annexed as **Annexure R/3(colly).**

VII. That the report of New Town Development Authority (NKDA) with regard to solid waste and sewage management is stated below:

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Solid Waste Management

I. Daily Statistics:

- **Total Waste Generation:** 135 TPD (Tons Per Day)
- **Total Waste Collected:** 135 TPD
- **Waste Transported:** 127 TPD
- **Final Destination:** Dhapa Dumping Ground (KMC)

II. Waste Composition:

- **Biodegradable:** 83.7 TPD (62.0%)
- **Dry/Recyclable:** 46.17 TPD (34.2%)
- **Inserts:** 5.13 TPD (3.8%)

III. Waste Processing (Waste to Energy):

- **Plant Capacity:** 5.0 TPD
- **Daily Inputs:** 8.0 TPD (Sourced from residential areas, hotels, and markets)
- **Output:** 61.0 KW of energy
- **Residue Management:** Disposed of at the dumping ground

- To address the gap in waste generation and processing, NKDA has a time-bound plan to establish 200 TPD Bio-gas CBG (Compressed Biogas) Plant and 125 TPD MRF (Material Recovery Facility) + RDF (Refuse Derived Fuel) Plant within the next 2 to 3 years (funded by the CITIIS 2.0 program by NIUA and State/NKDA funds):

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IV.Legacy Waste:

- **Quantity Reported:** 25.0 Tons per annum
- **Present quantity of Legacy Waste:** Approx. 100 kg/day

Sewage & Drain Management

I. Sewage management in the State

(A)Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
	Total Sewage Generation per day (in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)
NKDA	STP-IIB : 9.24	2332(max household that can be connected)	333	As and when required
NKDA	STP-IIC : 20.46	2733(max household that can be connected)	881	As and when required
NKDA	STP-IIID : 15.84	3326 (max household that can be connected)	692	As and when required

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II. Drainage System:

- **Total Drain Length:** 310.41 Km
- **Flow:** Approx. 17 MLD (Million Liters per Day) consisting of washbasin, kitchen, and bathroom waste.
- **Final Discharge:** Bagjola Canal
- **Action plan**: No sewage discharge into drain

III. Sewage treatment and Utilisation

STP Name	Installed Capacity	Current Utilization	Households Connected (Target)	Final Discharge Point
STP-IIB	14 MLD	9.24 MLD	333 (out of 2332)	Canal-B
STP-IIC	31 MLD	20.46 MLD	881 (out of 2733)	Canal-A
STPIIID	24 MLD	15.84 MLD	692 (out of 3326)	Bagjola Canal

For STP-IIC, the treated effluent is utilized for gardening and car washing, and the generated sludge cake is used as manure.

Performance Standards (Sampled):

- **STP-IIB:** pH = 7.9, TSS = 15, DO = 4.2, BOD = 11.5, COD = 42, Residual Chlorine = <1
- **STP-IIC:** pH = 7.5, TSS = 11, DO = 5.5, BOD = 15, COD = 51, Residual Chlorine = 0.1
- **STP-IIID:** pH = 7.75, TSS = 5, DO = 5, BOD = 6, COD = 25, Residual Chlorine = 0.1

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Copy of the report of New Town Development Authority is marked and annexed as Annexure **R/4**.

VIII. That it is respectfully prayed that the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

IX. That the statement made in paragraph 1 is true to my knowledge and statements made in paragraphs 2 to 7, are based on information derived from the official record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

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SL No. 5046 /Date 20/7/26

Manoj Kumar Agarwal.
DEPONENT

VERIFICATION

I, Manoj Kumar Agarwal, Chief Secretary, Government of West Bengal, do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 20th day of July, 2026.

UNDER THE NOTARIES ACT
SOLEMNLY AFFIRM
SOMNATH POLLEY
NOTARY
GOVT. OF INDIA
REG.NO.-52451

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Manoj Kumar Agarwal
DEPONENT

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Status of Bio Mining and Bio remediation of Legacy Waste of 115 ULBs of West Bengal up to March, 2026.

(Waste in MT)

Sl. No.	(1) Name of ULB	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on	3) Present quantity of legacy waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and utilization of out of Bioremediation and bio mining					6) gap in legacy waste remediation and time bound plan
						Digested	Plastics	Rubber	Inerts and meterial	Others	
1	Alipurduar	1	4274	0	0	1838	299	4	342	1791	Completed
2	Bankura	1	359938	90150	40	126800	17536	540	24281	100631	Sep-26
3	Sonamukhi	1	2400	0	9	1200	144	5	192	859	Completed
4	Bolpur	1	169684	43120	31	62016	7974	291	10758	45525	Sep-26
5	Dubrajpur	1	112036	105914	10	3245	416	17	557	1887	Sep-26
6	Rampurhat	1	73492	11380	15	32298	3602	112	6211	19888	Jun-26
7	Sainthia	1	88066	80805	12	3485	399	17	710	2649	Sep-26
8	Suri	1	65298	11770	26	29976	3394	125	4962	15072	Jul-26
9	Nalhati	1	92800	36800	9	32480	3175	117	4844	15383	Jun-26
10	Cooch Behar	1	244919	177600	20	34333	3635	128	5823	23400	Dec-26
11	Dinhata	1	42652	30220	9	8578	481	27	1115	2230	Sep-26
12	Haldibari	1	47891	41400	1.5	3700	303	12	460	2016	Sep-26
13	Mathabhanga	2	23630	14800	4	6005	420	18	599	1789	Sep-26
14	Tufanganj	1	28558	19640	1	4727	407	10	776	2999	Jul-26
15	Balurghat	1	227045	76165	42	89019	8555	299	14892	38115	Dec-26
16	Gangarampore	1	33375	16300	14	8196	785	2	1434	6658	Sep-26
17	Siliguri MC	1	1529382	981280	29.65	263089	43848	1644	53714	185807	Dec-26
18	Chandannagore MC	1	322168	24952	52	151580	20746	1397	29335	94158	Sep-26
19	Hooghly Chinsurah	1	228425	85259	56	70151	10022	411	14317	48266	Sep-26
20	Baidyabati	1	220794	90540	0	62522	10394	383	12999	43956	Dec, 2026
21	Champdany										
22	Rishra										
23	Serampore										
24	Uttarpara-Kotrung										
25	Konnagar										
26	Bhadreswar	1	657000	657000	0	0	0	0	0	0	Mar-27
27	Dankuni	1	48078	0	0	27885	2192	86	3793	14121	Completed
28	Bansberia	2	155000	155000	30	0	0	0	0	0	Mar-27
29	Arambagh	1	75500	46825	16	17779	1434	48	2254	7161	Sep-26
30	Tarakeswar	1	33220	2195	10	19856	1418	31	2718	7002	Jun-26

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						Digested	Plastics	Rubber	Inerts and meterial	Others	
31	Uluberia	2	133394	5600	86	66453	7284	339	11374	42345	Jun-26
32	Bally	1	120000	17467.41	112	46140	6152	205	9228	40808	Dec-26
33	Howrah MC	1	1711567	644340.13	558	544286	85378	4867	117395	315302	Jun-27
34	Jalpaiguri	1	185892	160000	35	15017	1182	49	2036	7606	Dec-26
35	Jhargram	1	13739	10000	15	1683	224	7	337	1488	Sep-26
36	Kolkata MC	2	1500000	15000	3059	60750	12015	540	12150	49545	Jun-26
			6000000	4187000		888370	163170	8267	235690	517503	Dec-27
37	English Bazar	1	243250	240000	82	1820	211	7	280	933	Mar-27
38	Berhampore	1	313981	134400	66	85840	12535	521	15731	64954	Dec-26
39	Jangipur	1	68391	65180	29	1573	180	9	250	1198	Dec-26
40	Jiaganj-Azimganj	1	72426	53000	15	9907	1360	37	1554	6568	Oct-26
41	Murshidabad	1	156559	62500	16	42327	5644	188	8465	37435	Dec-26
42	Dhulian	1	60000	60000	18	0	0	0	0	0	Mar-27
43	Kandi	1	5000	5000	12	0	0	0	0	0	Sep-26
44	Birnagar	1	6799	0	2	3060	408	14	612	2706	Completed
45	Gayeshpur	2	46865	34400	16	5983	707	24	1084	4667	Sep-26
46	Kalyani	2	175543	82700	50	45493	6480	269	7827	32774	Mar-27
47	Krishnanagar	1	463802	412000	9	29527	4144	88	4041	14002	Sep-27
48	Nabadwip	1	195770	56120	20	67032	7960	419	11032	53207	Dec-26
49	Ranaghat	1	165124	99750	20	33994	4576	183	6211	20410	Dec-26
50	Santipur	1	108937	27715	40	45484	3704	81	6173	25780	Oct-26
51	Taherpur	1	20259	14140	0.9	3855	275	6	483	1500	Jul-26
52	Chakdah	1	19426	0	19	11461	1088	33	1554	5290	Completed
53	Cooper's Camp	1	42480	42480	5	0	0	0	0	0	Mar-27
54	Barasat	1	67847	0	163	32567	5428	202	6547	23103	Completed
55	Barrackpore	1	130658	43062	40	42922	6570	245	8357	29502	Dec-26
56	Basirhat	1	24273	0	21.5	15777	1214	24	2160	5097	Completed
57	Bongaon	1	91845	84832	11	3927	379	7	568	2132	Mar-27
58	Habra	1	101158	91700	44	4540	520	22	925	3451	Dec-26
59	Kanchrapara	1	160282	136000	37	13598	1539	57	2251	6837	Mar-27
60	Khardah	1	84258	37790	38	26951	2635	97	4019	12765	Aug-26
61	Madhyamgram	1	203768	86450	42	59832	6335	223	10148	40780	Mar-27
62	Panihati	1	171763	62744	127	75223	4219	240	9779	19558	Dec-26

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						Digested	Plastics	Rubber	Inerts and meterial	Others	
63	Taki	1	17025	13400	0.6	2066	169	7	257	1126	Dec-26
64	Titagarh	1	165602	44716	42	82202	5754	242	8196	24492	Dec-26
65	Bhatpara	2	130165	71905	164	30878	2661	64	5069	19589	Mar-27
66	Garulia	1	90717	35676	35	32474	3121	109	5433	13904	Oct-26
67	Halisahar	1	50704	24115	38	12763	1223	3	2233	10367	Dec-26
68	Bidhannagar MC	1	300000	0	287	168000	13680	300	22800	95220	Completed
69	Baranagar	1	1945400	389750	0	980060	70004	1556	122741	381290	June, 27
70	Dum Dum										
71	New Barrackpore										
72	North Dum Dum										
73	South Dum Dum										
74	Kamarhati	1	950000	847050	128	46328	6177	206	9266	40974	June, 27
75	Naihati	3	444000	49800	72	189216	22351	749	34295	147588	Dec, 2026
76	Ashoknagar-Kalyangarh	1	81585	1260	29	39359	5607	233	6771	28355	Jul-26
77	Gobardanga	1	19296	0	12	10999	1544	33	1505	5216	Completed
78	Asansol MC	5	1800000	1303716	566	238216	28288	1489	39206	189084	Sept, 27
79	Durgapur MC	1	1030000	586720	244	230506	31030	1241	42112	138392	Mar-27
80	Ghatal	1	57558	41520	17	8982	731	16	1219	5091	Dec-26
81	Kharagpur	1	79996	50000	0	18897	1350	30	2367	7352	Dec-26
82	Khirpai	1	10173	9480	5	409	39	1	55	189	Oct, 26
83	Midnapore	1	432814	164800	62	120606	16081	536	24121	106670	Mar,27
84	Chandrakona	1	62622	21720	8	18406	2454	82	3681	16279	Nov-26
85	Kharar	2	2044	0	4	920	123	4	184	814	Completed
86	Ramjibanpur	1	4611	0	5	2075	277	9	415	1835	Completed
87	Barddhaman	1	570825	284725	98	177382	14305	478	22487	71448	Sept, 27
88	Gushkara	1	61520	54235	9	4662	333	7	638	1644	Dec-26
89	Kalna	1	108750	71900	15	19162	2100	98	3280	12210	Mar-27
90	Katwa	1	71605	67720	26	1748	233	8	350	1546	Dec, 2026
91	Memari	1	67276	28425	11	19814	3108	177	4274	11478	Aug-26
92	Egra	1	43283	41160	9	1231	97	4	167	624	Dec-26
93	Panskura	1	24507	11420	11	5889	785	26	1178	5209	Jul-26
94	Tamralipta	1	52610	970	15	23238	4596	207	4648	18952	Jul-26
95	Contai	1	160385	98000	40	30569	5615	284	8110	17807	Dec, 2026

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Sl. No.	(1) Name of ULB	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on	3) Present quantity of legacy waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and utilization of out of Bioremediation and bio mining					6) gap in legacy waste remediation and time bound plan
						Digested	Plastics	Rubber	Inerts and meterial	Others	
96	Purulia	3	197125	119800	16	33250	5413	77	6186	32399	Mar,27
97	Raghunathpur	3	36161	27960	7	3854	533	16	738	3059	Nov-26
98	Jhalda	3	16318	0	4	8159	979	34	1305	5840	Completed
99	Baruipur	1	132685	113000	22	9646	1240	45	1673	7081	Mar,27
100	Budge Budge	1	61821	41100	24	10982	1409	56	1886	6388	Dec, 2026
101	Diamond Harbour	1	44131	34710	12	4899	546	17	942	3017	Dec-26
102	Jaynagar-Mazilpur	1	22519	21140	2	662	76	3	135	503	Jul-26
103	Maheshtala	1	334517	69700	163	148298	16789	617	24549	74565	Dec-26
104	Rajpur-Sonarpur	1	22734	4223	279	10737	1050	39	1601	5085	Jun-26
105	Dalkhola	1	35925	28550	11	3761	398	14	638	2564	Sep-26
106	Islampur	1	26039	24570	14	852	67	3	116	432	Oct-26
107	Kaliaganj	1	62074	33930	22	12665	1689	56	2533	11201	Dec-26
108	Raiganj	1	180094	141665	60	17293	3420	154	3459	14103	Mar-27
109	Darjeeling	1	0	0	24	0	0	0	0	0	
110	Kurseong	1	0	0	7	0	0	0	0	0	
111	Mirik	1	0	0	4	0	0	0	0	0	
112	Kalimpong	1	0	0	13	0	0	0	0	0	
113	Old Malda	1	57200	57200	23	0	0	0	0	0	Dec-26
114	Beldanga	1	57761	57761	7	0	0	0	0	0	Dec-26
115	Dainhat	1	17960	17960	4	0	0	0	0	0	Nov-26
TOTAL		126	27890819.71	14877937.52	7916.15	6128264.70	772542.11	32321.99	1118165.15	3611588.24	

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST. 24 PGS (S) REG. NO. 6245/2025 EXP. DT 18/04/2030 GOVT. OF INDIA

20 JUL 2026

Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026
Solid waste management in the State

(Waste in TPD)

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Bio degradable	Dry/ Recyclable	Inerts			
1	Bankura	40	22	14	4	40	40	Dumpsite
2	Bishnupur	14	7.7	4.9	1.4	14	14	Dumpsite of nearest ULB
3	Sonamukhi	9	4.95	3.15	0.9	9	9	Dumpsite
4	Asansol MC	566	311.3	198.1	56.6	541	541	Dumpsite
5	Barddhaman	98	53.9	34.3	9.8	98	98	Dumpsite
6	Dainhat	7	3.85	2.45	0.7	7	7	Interim Fresh Waste Processing Plant and Dumpsite
7	Durgapur MC	244	134.2	85.4	24.4	244	244	Dumpsite
8	Guskhara	9	4.95	3.15	0.9	9	9	Dumpsite
9	Kalna	15	8.25	5.25	1.5	15	15	Dumpsite
10	Katwa	26	14.3	9.1	2.6	26	26	Dumpsite
11	Memari	11	6.05	3.85	1.1	11	11	Dumpsite
12	Bolpur	31	17.05	10.85	3.1	31	31	Dumpsite
13	Dubrajpur	10	5.5	3.5	1	10	10	Dumpsite
14	Nalhati	9	4.95	3.15	0.9	9	9	Dumpsite
15	Rampurhat	15	8.25	5.25	1.5	15	15	Dumpsite
16	Sainthia	12	6.6	4.2	1.2	12	12	Dumpsite
17	Suri	26	14.3	9.1	2.6	26	26	Dumpsite
18	Coochbehar	20	11	7	2	20	20	Dumpsite
19	Dinhata	9	4.95	3.15	0.9	9	9	Dumpsite
20	Haldibari	4	2.2	1.4	0.4	4	4	Interim Fresh Waste Processing Plant and Dumpsite
21	Mathabhanga	9	4.95	3.15	0.9	9	9	Interim Fresh Waste Processing Plant and Dumpsite
22	Mekhliganj	5	2.75	1.75	0.5	5	5	Interim Fresh Waste Processing Plant and Dumpsite
23	Tufanganj	7	3.85	2.45	0.7	7	7	Interim Fresh Waste Processing Plant and Dumpsite
24	Balurghat	42	23.1	14.7	4.2	42	42	Dumpsite
25	Buniadpur	8	4.4	2.8	0.8	8	8	Dumpsite of nearest ULB
26	Gangarampur	14	7.7	4.9	1.4	14	14	Dumpsite
27	Darjeeling	24	13.2	8.4	2.4	24	24	Dumpsite
28	Kalimpong	13	7.15	4.55	1.3	13	13	Dumpsite
29	Kurseong	7	3.85	2.45	0.7	7	7	Dumpsite
30	Mirik	4	2.2	1.4	0.4	4	4	Dumpsite
31	Siliguri MC	297	163.35	103.95	29.7	297	297	Fresh Waste Processing Plant
32	Uluberia	86	47.3	30.1	8.6	86	86	Dumpsite
33	Arambagh	16	8.8	5.6	1.6	16	16	Dumpsite

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Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Bio degradable	Dry/ Recyclable	Inerts			
34	Baidyabati	50	27.5	17.5	5	50	50	Fresh Waste Processing Plant
35	Bansberia	30	16.5	10.5	3	30	30	Dumpsite
36	Bhadreswar	26	14.3	9.1	2.6	26	26	Fresh Waste Processing Plant of Baidyabati
37	Champdany	19	10.45	6.65	1.9	19	19	Fresh Waste Processing Plant
38	Chandernagore MC	52	28.6	18.2	5.2	52	52	Dumpsite
39	Dankuni	32	17.6	11.2	3.2	32	32	Fresh Waste Processing Plant of Baidyabati
40	Hooghly Chinsurah	56	30.8	19.6	5.6	56	56	Dumpsite
41	Konnagar	26	14.3	9.1	2.6	26	26	Fresh Waste Processing Plant
42	Rishra	45	24.75	15.75	4.5	45	45	Fresh Waste Processing Plant
43	Serampore	95	52.25	33.25	9.5	95	95	Fresh Waste Processing Plant
44	Tarakeswar	10	5.5	3.5	1	10	10	Dumpsite
45	Uttarpara Kotrung	72	39.6	25.2	7.2	72	72	Fresh Waste Processing Plant
46	Alipurduar	21	11.55	7.35	2.1	21	21	Fresh Waste Processing Plant
47	Dhupguri	7	3.85	2.45	0.7	4	4	Dumpsite of nearest ULB
48	Jalpaiguri	38	20.9	13.3	3.8	38	38	Interim Fresh Waste Processing Plant and Dumpsite
49	Mal	6	3.3	2.1	0.6	6	6	Dumpsite of nearest ULB
50	English Bazar	82	45.1	28.7	8.2	82	82	Dumpsite
51	Old Malda	23	12.65	8.05	2.3	23	23	Dumpsite
52	Beldanga	7	3.85	2.45	0.7	7	7	Dumpsite
53	Berhampore	66	36.3	23.1	6.6	66	66	Dumpsite
54	Dhuliyan	18	9.9	6.3	1.8	18	18	Dumpsite
55	Domkol	24	13.2	8.4	2.4	24	24	Dumpsite of nearest ULB
56	Jangipur	29	15.95	10.15	2.9	29	29	Dumpsite
57	Jiaganj-Azimganj	15	8.25	5.25	1.5	15	15	Dumpsite
58	Kandi	12	6.6	4.2	1.2	12	12	Dumpsite
59	Murshidabad	16	8.8	5.6	1.6	16	16	Dumpsite
60	Birnagar	10	5.5	3.5	1	10	10	Interim Fresh Waste Processing Plant and Dumpsite
61	Chakdaha	19	10.45	6.65	1.9	19	19	Dumpsite
62	Cooper's Camp	5	2.75	1.75	0.5	5	5	Dumpsite
63	Gayeshpur	16	8.8	5.6	1.6	16	16	Dumpsite
64	Haringhata	12	6.6	4.2	1.2	10	10	Dumpsite of nearest ULB
65	Kalyani	50	27.5	17.5	5	50	50	Dumpsite
66	Krishnanagar	90	49.5	31.5	9	90	90	Interim Fresh Waste Processing Plant and Dumpsite
67	Nabadwip	36	19.8	12.6	3.6	36	36	Interim Fresh Waste Processing Plant and Dumpsite

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NOTARY SOMNATH DOLEY MALDAH COURT GOVT OF INDIA

Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Bio degradable	Dry/ Recyclable	Inerts			
68	Ranaghat	20	11	7	2	20	20	Dumpsite
69	Santipur	40	22	14	4	40	40	Dumpsite
70	Taherpur NAA	5	2.75	1.75	0.5	5	5	Interim Fresh Waste Processing Plant and Dumpsite
71	Ashoknagar-Kalyangarh	35	19.25	12.25	3.5	35	35	Interim Fresh Waste Processing Plant and Dumpsite
72	Baduria	6	3.3	2.1	0.6	3.7	3.7	Interim Fresh Waste Processing Plant and Dumpsite
73	Baranagar	134	304.7	178.3	40	134	134	Fresh Waste Processing Plant
74	Dum Dum	50				50	50	Fresh Waste Processing Plant
75	South DumDum	287				287	287	Fresh Waste Processing Plant
76	North Dum Dum	30				30	30	Fresh Waste Processing Plant
77	New Barrackpur	22				22	22	Fresh Waste Processing Plant
78	Kamarhati	128	70.4	44.8	12.8	128	128	Dumpsite
79	Barasat	163	89.65	57.05	16.3	163	163	Dumpsite
80	Barrackpore	40	22	14	4	40	40	Dumpsite
81	Basirhat	53	29.15	18.55	5.3	53	53	Interim Fresh Waste Processing Plant and Dumpsite
82	Bhatpara	164	90.2	57.4	16.4	164	164	Dumpsite
83	Bidhannagar MC	287	157.85	100.45	28.7	287	287	Dumpsite
84	Bongaon	42	23.1	14.7	4.2	42	42	Interim Fresh Waste Processing Plant and Dumpsite
85	Garulia	35	19.25	12.25	3.5	35	35	Dumpsite
86	Gobardanga	12	6.6	4.2	1.2	12	12	Dumpsite
87	Habra	44	24.2	15.4	4.4	44	44	Dumpsite
88	Halisahar	38	20.9	13.3	3.8	36	36	Dumpsite
89	Kanchrapara	37	20.35	12.95	3.7	33	33	Dumpsite
90	Khardah	38	20.9	13.3	3.8	38	38	Dumpsite
91	Madhyamgram	62	34.1	21.7	6.2	60	60	Interim Fresh Waste Processing Plant and Dumpsite
92	Naihati	72	39.6	25.2	7.2	72	72	Dumpsite
93	North Barrackpore	46	25.3	16.1	4.6	46	46	Dumpsite of nearest ULB
94	Panihati	127	69.85	44.45	12.7	127	127	Dumpsite
95	Taki	9	4.95	3.15	0.9	9	9	Interim Fresh Waste Processing Plant and Dumpsite
96	Titagarh	42	23.1	14.7	4.2	42	42	Dumpsite
97	Chandrakona	8	4.4	2.8	0.8	8	8	Dumpsite
98	Ghatal	17	9.35	5.95	1.7	16	16	Dumpsite
99	Jhargram	15	8.25	5.25	1.5	14	14	Dumpsite
100	Kharagpur	40	22	14	4	40	40	Interim Fresh Waste Processing Plant and Dumpsite
101	Kharar	4	2.2	1.4	0.4	4	4	Dumpsite

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Sl. No.	(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Bio degradable	Dry/ Recyclable	Inerts			
102	Khirpai	5	2.75	1.75	0.5	5	5	Dumpsite
103	Midnapore	62	34.1	21.7	6.2	62	62	Dumpsite
104	Ramjibonpur	5	2.75	1.75	0.5	5	5	Dumpsite
105	Contai	40	22	14	4	40	40	Dumpsite
106	Egra	9	4.95	3.15	0.9	9	9	Dumpsite
107	Haldia	80	44	28	8	80	80	Fresh Waste Processing Plant
108	Panskura	11	6.05	3.85	1.1	11	11	Dumpsite
109	Tamralipta	15	8.25	5.25	1.5	15	15	Dumpsite
110	Jhalda	4	2.2	1.4	0.4	4	4	Dumpsite
111	Purulia	16	8.8	5.6	1.6	15	15	Dumpsite
112	Raghunathpur	7	3.85	2.45	0.7	7	7	Dumpsite
113	Baruipur	22	12.1	7.7	2.2	22	22	Dumpsite
114	Budge Budge	24	13.2	8.4	2.4	24	24	Dumpsite
115	Diamond Harbour	12	6.6	4.2	1.2	12	12	Dumpsite
116	Jaynagar Majilpur	6	3.3	2.1	0.6	6	6	Interim Fresh Waste Processing Plant and Dumpsite
117	Maheshtala	168	92.4	58.8	16.8	168	168	Interim Fresh Waste Processing Plant and Dumpsite
118	Pujali	11	6.05	3.85	1.1	11	11	Dumpsite of nearest ULB
119	Rajpur- Sonarpur	279	153.45	97.65	27.9	279	279	Dumpsite
120	Dalkhola	11	6.05	3.85	1.1	10.5	10.5	Dumpsite
121	Islampur	14	7.7	4.9	1.4	12.5	12.5	Dumpsite
122	Kaliyaganj	22	12.1	7.7	2.2	22	22	Dumpsite
123	Raiganj	60	33	21	6	60	60	Dumpsite
124	Howrah MC	568	312.4	198.8	56.8	547	547	Interim Fresh Waste Processing Plant and Dumpsite
125	Bally	112	61.6	39.2	11.2	112	112	Dumpsite
126	Maynaguri	8	4.4	2.8	0.8	5.5	5.5	Dumpsite of nearest ULB
127	Falakata	14	7.7	4.9	1.4	5.77	5.77	Dumpsite of nearest ULB
128	Kolkata MC	3668	2017.4	1283.8	366.8	3668	3668	Permanent Fresh Waste Processing Plant and Dumpsite
	TOTAL	10227	5641.9	3574.7	1010.4	10149.97	10149.97	

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. - 0245/1/2025 EXP. ON 19/04/2030 GOVT. OF INDIA

01.09.2026

20 JUL 2026

Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026

(Waste in TPD)

7) Waste Processing

Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
1	Bankura	0	Windrow composting plant	0	0	NA at present	NA at present
2	Bishnupur	0	Windrow composting plant	0	0	NA at present	NA at present
3	Sonamukhi	0	Windrow composting plant	0	0	NA at present	NA at present
4	Asansol MC	0	Windrow composting plant	0	0	NA at present	NA at present
5	Barddhaman	0	Windrow composting plant	0	0	NA at present	NA at present
6	Dainhat	3	Interim Windrow composting plant	0.75	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
7	Durgapur MC	0	Windrow composting plant	0	0	NA at present	NA at present
8	Guskhara	0	Windrow composting plant	0	0	NA at present	NA at present
9	Kalna	0	Windrow composting plant	0	0	NA at present	NA at present
10	Katwa	0	Windrow composting plant	0	0	NA at present	NA at present
11	Memari	0	Windrow composting plant	0	0	NA at present	NA at present
12	Bolpur	0	Windrow composting plant	0	0	NA at present	NA at present
13	Dubrajpur	0	Windrow composting plant	0	0	NA at present	NA at present
14	Nalhati	0	Windrow composting plant	0	0	NA at present	NA at present
15	Rampurhat	0	Windrow composting plant	0	0	NA at present	NA at present
16	Sainthia	0	Windrow composting plant	0	0	NA at present	NA at present
17	Suri	0	Windrow composting plant	0	0	NA at present	NA at present
18	Coochbehar	0	Windrow composting plant	0	0	NA at present	NA at present
19	Dinhata	0	Windrow composting plant	0	0	NA at present	NA at present
20	Haldibari	2.2	Interim Windrow composting plant	0.55	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
21	Mathabhanga	5	Interim Windrow composting plant	1.25	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. - 6248/1/2026 EXP. DT 19/04/2030 GOVT. OF INDIA

20 JUL 2026

07.04.2026

Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
22	Mekhliganj	2.5	Interim Windrow composting plant	0.625	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
23	Tufanganj	4	Interim Windrow composting plant	1	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
24	Balurghat	0	Windrow composting plant	0	0	NA at present	NA at present
25	Buniadpur	0	Windrow composting plant	0	0	NA at present	NA at present
26	Gangarampur	0	Windrow composting plant	0	0	NA at present	NA at present
27	Darjeeling	0	Windrow composting plant	0	0	NA at present	NA at present
28	Kalimpong	0	Windrow composting plant	0	0	NA at present	NA at present
29	Kurseong	0	Windrow composting plant	0	0	NA at present	NA at present
30	Mirik	0	Windrow composting plant	0	0	NA at present	NA at present
31	Siliguri MC	163.35	Windrow Composting	42	Inert materials viz. Grit Particles etc.	Filling low land area	Local Farmers/ Hoticulture/ Agriculture
32	Uluberia	0	Windrow composting plant	0	0	NA at present	NA at present
33	Arambagh	0	Windrow composting plant	0	0	NA at present	NA at present
34	Baidyabati	27.5	Windrow Composting	7	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
35	Bansberia	0	Windrow composting plant	0	0	NA at present	NA at present
36	Bhadreswar	14.3	Windrow Composting	3.5	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
37	Champdany	10.45	Windrow Composting	2.75	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
38	Chandernagore MC	0	Windrow composting plant	0	0	NA at present	NA at present
39	Dankuni	17.6	Windrow Composting	4.5	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
40	Hooghly Chinsurah	0	Windrow composting plant	0	0	NA at present	NA at present
41	Konnagar	14.3	Windrow Composting	3.5	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 5245/T/2026 EXP. DT 11/04/2030 GOVT. OF INDIA

09.04.2026

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Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
42	Rishra	24.75	Windrow Composting	6	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
43	Serampore	52.25	Windrow Composting	13	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
44	Tarakeswar	0	Windrow composting plant	0	0	NA at present	NA at present
45	Uttarpara Kotrung	39.6	Windrow Composting	10	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
46	Alipurduar	11.55	Windrow Composting	3	Inert materials viz. Grit Particles etc.	Filling low land area	Local Farmers/ Hoticulture/ Agriculture
47	Dhupguri	0	Windrow composting plant	0	0	NA at present	NA at present
48	Jalpaiguri	3	Interim Windrow composting plant	0.75	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
49	Mal	0	Windrow composting plant	0	0	NA at present	NA at present
50	English Bazar	0	Windrow composting plant	0	0	NA at present	NA at present
51	Old Malda	0	Windrow composting plant	0	0	NA at present	NA at present
52	Beldanga	0	Windrow composting plant	0	0	NA at present	NA at present
53	Berhampore	0	Windrow composting plant	0	0	NA at present	NA at present
54	Dhuliyan	0	Windrow composting plant	0	0	NA at present	NA at present
55	Domkol	0	Windrow composting plant	0	0	NA at present	NA at present
56	Jangipur	0	Windrow composting plant	0	0	NA at present	NA at present
57	Jiaganj-Azimganj	0	Windrow composting plant	0	0	NA at present	NA at present
58	Kandi	0	Windrow composting plant	0	0	NA at present	NA at present
59	Murshidabad	0	Windrow composting plant	0	0	NA at present	NA at present
60	Birnagar	5.5	Interim Windrow composting plant	1.375	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
61	Chakdaha	0	Windrow composting plant	0	0	NA at present	NA at present
62	Cooper's Camp	0	Windrow composting plant	0	0	NA at present	NA at present
63	Gayeshpur	0	Windrow composting plant	0	0	NA at present	NA at present
64	Haringhata	0	Windrow composting plant	0	0	NA at present	NA at present

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO. 6245/2025 EXP. DT 18/04/2030 GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
65	Kalyani	0	Windrow composting plant	0	0	NA at present	NA at present
66	Krishnanagar	49.5	Interim Windrow composting plant	12.375	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
67	Nabadwip	16	Interim Windrow composting plant	4	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
68	Ranaghat	0	Windrow composting plant	0	0	NA at present	NA at present
69	Santipur	0	Windrow composting plant	0	0	NA at present	NA at present
70	Taherpur NAA	2.75	Interim Windrow composting plant	0.6875	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
71	Ashoknagar-Kalyangarh	6	Interim Windrow composting plant	1.5	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
72	Baduria	2.5	Interim Windrow composting plant	0.625	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
73	Baranagar	304.7	Windrow Composting	76	Inert materials viz. Grit Particles etc.	Filling low land area	Local Farmers/ Hoticulture/ Agriculture
74	Dum Dum						
75	South DumDum						
76	North Dum Dum						
77	New Barrackpur						
78	Kamarhati	0	Windrow composting plant	0	0	NA at present	NA at present
79	Barasat	0	Windrow composting plant	0	0	NA at present	NA at present
80	Barrackpore	0	Windrow composting plant	0	0	NA at present	NA at present
81	Basirhat	19.25	Interim Windrow composting plant	4.8125	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
82	Bhatpara	0	Windrow composting plant	0	0	NA at present	NA at present
83	Bidhannagar MC	0	Windrow composting plant	0	0	NA at present	NA at present
84	Bongaon	23	Interim Windrow composting plant	5.75	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
85	Garulia	0	Windrow composting plant	0	0	NA at present	NA at present
86	Gobardanga	0	Windrow composting plant	0	0	NA at present	NA at present
87	Habra	0	Windrow composting plant	0	0	NA at present	NA at present
88	Halisahar	0	Windrow composting plant	0	0	NA at present	NA at present

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
89	Kanchrapara	0	Windrow composting plant	0	0	NA at present	NA at present
90	Khardah	0	Windrow composting plant	0	0	NA at present	NA at present
91	Madhyamgram	16	Interim Windrow composting plant	4	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
92	Naihati	0	Windrow composting plant	0	0	NA at present	NA at present
93	North Barrackpore	0	Windrow composting plant	0	0	NA at present	NA at present
94	Panihati	0	Windrow composting plant	0	0	NA at present	NA at present
95	Taki	4.5	Interim Windrow composting plant	1.125	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
96	Titagarh	0	Windrow composting plant	0	0	NA at present	NA at present
97	Chandrakona	0	Windrow composting plant	0	0	NA at present	NA at present
98	Ghatal	0	Windrow composting plant	0	0	NA at present	NA at present
99	Jhargram	0	Windrow composting plant	0	0	NA at present	NA at present
100	Kharagpur	22	Interim Windrow composting plant	5.5	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
101	Kharar	0	Windrow composting plant	0	0	NA at present	NA at present
102	Khirpai	0	Windrow composting plant	0	0	NA at present	NA at present
103	Midnapore	0	Windrow composting plant	0	0	NA at present	NA at present
104	Ramjibonpur	0	Windrow composting plant	0	0	NA at present	NA at present
105	Contai	0	Windrow composting plant	0	0	NA at present	NA at present
106	Egra	0	Windrow composting plant	0	0	NA at present	NA at present
107	Haldia	44	Windrow Composting	11	Inert materials viz. Grit Particles etc.	Sanitary Landfil site	Local Farmers/ Hoticulture/ Agriculture
108	Panskura	0	Windrow composting plant	0	0	NA at present	NA at present
109	Tamralipta	0	Windrow composting plant	0	0	NA at present	NA at present
110	Jhalda	0	Windrow composting plant	0	0	NA at present	NA at present
111	Purulia	0	Windrow composting plant	0	0	NA at present	NA at present
112	Raghunathpur	0	Windrow composting plant	0	0	NA at present	NA at present
113	Baruipur	0	Windrow composting plant	0	0	NA at present	NA at present

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Sl. No.	(1) Name of ULB	(A) 7.1) Composting					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Residue and Rejects Quality	e) Residue and Rejects Management	f) Utilization of compost
114	Budge Budge	0	Windrow composting plant	0	0	NA at present	NA at present
115	Diamond Harbour	0	Windrow composting plant	0	0	NA at present	NA at present
116	Jaynagar Majilpur	3.3	Interim Windrow composting plant	0.825	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
117	Maheshtala	5	Interim Windrow composting plant	1.25	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
118	Pujali	0	Windrow composting plant	0	0	NA at present	NA at present
119	Rajpur- Sonarpur	0	Windrow composting plant	0	0	NA at present	NA at present
120	Dalkhola	0	Windrow composting plant	0	0	NA at present	NA at present
121	Islampur	0	Windrow composting plant	0	0	NA at present	NA at present
122	Kaliyaganj	0	Windrow composting plant	0	0	NA at present	NA at present
123	Raiganj	0	Windrow composting plant	0	0	NA at present	NA at present
124	Howrah MC	0	0	0	0	0	0
125	Bally	0	Windrow composting plant	0	0	NA at present	NA at present
126	Maynaguri	0	Windrow composting plant	0	0	NA at present	NA at present
127	Falakata	0	Windrow composting plant	0	0	NA at present	NA at present
128	Kolkata MC	602	Windrow Composting & Bio CNG	150.5	Inert materials viz. Grit Particles etc.	Filling low land	Local Farmers/ Hoticulture/ Agriculture
	TOTAL	1521.35	0	381.50	0	0	0

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 6245/2025 EXP. DT 18/04/2030 GOVT. OF INDIA

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Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026

(Waste in TPD)

7) Waste Processing

Sl. No.	(1) Name of ULB	(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
1	Bankura	0	Municipal Dry Waste	2.4	NA at present	NA at present
2	Bishnupur	0	Municipal Dry Waste	0.84	NA at present	NA at present
3	Sonamukhi	0	Municipal Dry Waste	0.54	NA at present	NA at present
4	Asansol MC	0	Municipal Dry Waste	33.96	NA at present	NA at present
5	Barddhaman	0	Municipal Dry Waste	5.88	NA at present	NA at present
6	Dainhat	1	Municipal Dry Waste	0.42	Other items being sorted and being recycled	NA at present
7	Durgapur MC	0	Municipal Dry Waste	14.64	NA at present	NA at present
8	Guskhara	0	Municipal Dry Waste	0.54	NA at present	NA at present
9	Kalna	0	Municipal Dry Waste	0.9	NA at present	NA at present
10	Katwa	0	Municipal Dry Waste	1.56	NA at present	NA at present
11	Memari	0	Municipal Dry Waste	0.66	NA at present	NA at present
12	Bolpur	0	Municipal Dry Waste	1.86	NA at present	NA at present
13	Dubrajpur	0	Municipal Dry Waste	0.6	NA at present	NA at present
14	Nalhati	0	Municipal Dry Waste	0.54	NA at present	NA at present
15	Rampurhat	0	Municipal Dry Waste	0.9	NA at present	NA at present
16	Sainthia	0	Municipal Dry Waste	0.72	NA at present	NA at present
17	Suri	0	Municipal Dry Waste	1.56	NA at present	NA at present
18	Coochbehar	0	Municipal Dry Waste	1.2	NA at present	NA at present
19	Dinhata	0	Municipal Dry Waste	0.54	NA at present	NA at present
20	Haldibari	1	Municipal Dry Waste	0.24	Other items being sorted and being recycled	NA at present
21	Mathabhanga	1	Municipal Dry Waste	0.54	Other items being sorted and being recycled	NA at present
22	Mekhliganj	1.5	Municipal Dry Waste	0.3	Other items being sorted and being recycled	NA at present
23	Tufanganj	2	Municipal Dry Waste	0.42	Other items being sorted and being recycled	NA at present
24	Balurghat	0	Municipal Dry Waste	2.52	NA at present	NA at present
25	Buniadpur	0	Municipal Dry Waste	0.48	NA at present	NA at present
26	Gangarampur	0	Municipal Dry Waste	0.84	NA at present	NA at present

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) GOVT. OF INDIA

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 6245/2025 EXP. DT 19/04/2030 GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
27	Darjeeling	0	Municipal Dry Waste	1.44	NA at present	NA at present
28	Kalimpong	0	Municipal Dry Waste	0.78	NA at present	NA at present
29	Kurseong	0	Municipal Dry Waste	0.42	NA at present	NA at present
30	Mirik	0	Municipal Dry Waste	0.24	NA at present	NA at present
31	Siliguri MC	104	Municipal Dry Waste	17.82	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
32	Uluberia	0	Municipal Dry Waste	5.16	NA at present	NA at present
33	Arambagh	0	Municipal Dry Waste	0.96	NA at present	NA at present
34	Baidyabati	22.5	Municipal Dry Waste	3	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
35	Bansberia	0	Municipal Dry Waste	1.8	NA at present	NA at present
36	Bhadreswar	11.7	Municipal Dry Waste	1.56	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
37	Champdany	8.55	Municipal Dry Waste	1.14	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
38	Chandernagore MC	0	Municipal Dry Waste	3.12	NA at present	NA at present
39	Dankuni	14.4	Municipal Dry Waste	1.92	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
40	Hooghly Chinsurah	0	Municipal Dry Waste	3.36	NA at present	NA at present
41	Konnagar	11.7	Municipal Dry Waste	1.56	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
42	Rishra	20.25	Municipal Dry Waste	2.7	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
43	Serampore	42.75	Municipal Dry Waste	5.7	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
44	Tarakeswar	0	Municipal Dry Waste	0.6	NA at present	NA at present
45	Uttarpara Kotrung	32.4	Municipal Dry Waste	4.32	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
46	Alipurduar	9.45	Municipal Dry Waste	1.26	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
47	Dhupguri	0	Municipal Dry Waste	0.42	NA at present	NA at present

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 62457/2024 EXP. DT 7/04/2030 GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
48	Jalpaiguri	0.5	Municipal Dry Waste	2.28	Other items being sorted and being recycled	NA at present
49	Mal	0	Municipal Dry Waste	0.36	NA at present	NA at present
50	English Bazar	0	Municipal Dry Waste	4.92	NA at present	NA at present
51	Old Malda	0	Municipal Dry Waste	1.38	NA at present	NA at present
52	Beldanga	0	Municipal Dry Waste	0.42	NA at present	NA at present
53	Berhampore	0	Municipal Dry Waste	3.96	NA at present	NA at present
54	Dhuliyan	0	Municipal Dry Waste	1.08	NA at present	NA at present
55	Domkol	0	Municipal Dry Waste	1.44	NA at present	NA at present
56	Jangipur	0	Municipal Dry Waste	1.74	NA at present	NA at present
57	Jiaganj-Azimganj	0	Municipal Dry Waste	0.9	NA at present	NA at present
58	Kandi	0	Municipal Dry Waste	0.72	NA at present	NA at present
59	Murshidabad	0	Municipal Dry Waste	0.96	NA at present	NA at present
60	Birnagar	2.5	Municipal Dry Waste	0.6	Other items being sorted and being recycled	NA at present
61	Chakdaha	0	Municipal Dry Waste	1.14	NA at present	NA at present
62	Cooper's Camp	0	Municipal Dry Waste	0.3	NA at present	NA at present
63	Gayeshpur	0	Municipal Dry Waste	0.96	NA at present	NA at present
64	Haringhata	0	Municipal Dry Waste	0.72	NA at present	NA at present
65	Kalyani	0	Municipal Dry Waste	3	NA at present	NA at present
66	Krishnanagar	31.5	Municipal Dry Waste	5.4	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
67	Nabadwip	2	Municipal Dry Waste	2.16	Other items being sorted and being recycled	NA at present
68	Ranaghat	0	Municipal Dry Waste	1.2	NA at present	NA at present
69	Santipur	0	Municipal Dry Waste	2.4	NA at present	NA at present
70	Taherpur NAA	1.5	Municipal Dry Waste	0.3	Other items being sorted and being recycled	NA at present
71	Ashoknagar-Kalyangarh	4	Municipal Dry Waste	2.1	Other items being sorted and being recycled	NA at present
72	Baduria	1.5	Municipal Dry Waste	0.36	Other items being sorted and being recycled	NA at present
73	Baranagar	218.3	Municipal Dry Waste	33.24	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
74	Dum Dum					
75	South DumDum					
76	North Dum Dum					
77	New Barrackpur					

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NOTARY SOMNATH POLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 52461/2025 EXP. DT 19/04/2030 GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
78	Kamarhati	0	Municipal Dry Waste	33.24	NA at present	NA at present
79	Barasat	0	Municipal Dry Waste	2.52	NA at present	NA at present
80	Barrackpore	0	Municipal Dry Waste	3	NA at present	NA at present
81	Basirhat	12.25	Municipal Dry Waste	2.1	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
82	Bhatpara	0	Municipal Dry Waste	0.72	NA at present	NA at present
83	Bidhannagar MC	0	Municipal Dry Waste	2.64	NA at present	NA at present
84	Bongaon	8	Municipal Dry Waste	2.28	Other items being sorted and being recycled	0
85	Garulia	0	Municipal Dry Waste	7.68	NA at present	NA at present
86	Gobardanga	0	Municipal Dry Waste	2.22	NA at present	NA at present
87	Habra	0	Municipal Dry Waste	2.28	NA at present	NA at present
88	Halisahar	0	Municipal Dry Waste	3.72	NA at present	NA at present
89	Kanchrapara	0	Municipal Dry Waste	4.32	NA at present	NA at present
90	Khardah	0	Municipal Dry Waste	1.32	NA at present	NA at present
91	Madhyamgram	4	Municipal Dry Waste	2.76	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
92	Naihati	0	Municipal Dry Waste	1.8	NA at present	NA at present
93	North Barrackpore	0	Municipal Dry Waste	7.62	NA at present	NA at present
94	Panihati	0	Municipal Dry Waste	17.22	NA at present	NA at present
95	Taki	3	Municipal Dry Waste	0.54	Other items being sorted and being recycled	NA at present
96	Titagarh	0	Municipal Dry Waste	2.52	NA at present	NA at present
97	Chandrakona	0	Municipal Dry Waste	0.48	NA at present	NA at present
98	Ghatal	0	Municipal Dry Waste	1.02	NA at present	NA at present
99	Jhargram	0	Municipal Dry Waste	0.9	NA at present	NA at present
100	Kharagpur	14	Municipal Dry Waste	2.4	Other items being sorted and being recycled	0
101	Kharar	0	Municipal Dry Waste	0.24	NA at present	NA at present
102	Khirpai	0	Municipal Dry Waste	0.3	NA at present	NA at present
103	Midnapore	0	Municipal Dry Waste	3.72	NA at present	NA at present
104	Ramjibonpur	0	Municipal Dry Waste	0.3	NA at present	NA at present
105	Contai	0	Municipal Dry Waste	2.4	NA at present	NA at present

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
106	Egra	0	Municipal Dry Waste	0.54	NA at present	NA at present
107	Haldia	36	Municipal Dry Waste	4.8	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
108	Panskura	0	Municipal Dry Waste	0.66	NA at present	NA at present
109	Tamralipta	0	Municipal Dry Waste	0.9	NA at present	NA at present
110	Jhalda	0	Municipal Dry Waste	0.24	NA at present	NA at present
111	Purulia	0	Municipal Dry Waste	0.96	NA at present	NA at present
112	Raghunathpur	0	Municipal Dry Waste	0.42	NA at present	NA at present
113	Baruipur	0	Municipal Dry Waste	1.32	NA at present	NA at present
114	Budge Budge	0	Municipal Dry Waste	1.44	NA at present	NA at present
115	Diamond Harbour	0	Municipal Dry Waste	0.72	NA at present	NA at present
116	Jaynagar Majilpur	1	Municipal Dry Waste	0.36	Other items being sorted and being recycled	NA at present
117	Maheshtala	0	Municipal Dry Waste	10.08	Other items being sorted and being recycled	NA at present
118	Pujali	0	Municipal Dry Waste	0.66	NA at present	NA at present
119	Rajpur- Sonarpur	0	Municipal Dry Waste	16.74	NA at present	NA at present
120	Dalkhola	0	Municipal Dry Waste	0.66	NA at present	NA at present
121	Islampur	0	Municipal Dry Waste	0.84	NA at present	NA at present
122	Kaliyaganj	0	Municipal Dry Waste	1.32	NA at present	NA at present
123	Raiganj	0	Municipal Dry Waste	3.6	NA at present	NA at present
124	Howrah MC	10	Municipal Dry Waste	34.08	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
125	Bally	0	Municipal Dry Waste	6.72	NA at present	NA at present
126	Maynaguri	0	Municipal Dry Waste	0.48	NA at present	NA at present
127	Falakata	0	Municipal Dry Waste	0.84	NA at present	NA at present
128	Kolkata MC	2	Municipal Dry Waste	220.08	Other items being sorted and being recycled	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)
	TOTAL	636.25		629.64		

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) GOVT. OF INDIA

Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026

(Waste in TPD)

7) Waste Processing

Sl. No.	(1) Name of ULB	(C) 7.3) Waste to Energy (Thermal / Methanation route)					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Bankura	NA	NA	NA	NA	NA	NA
2	Bishnupur	NA	NA	NA	NA	NA	NA
3	Sonamukhi	NA	NA	NA	NA	NA	NA
4	Asansol MC	NA	NA	NA	NA	NA	NA
5	Barddhaman	NA	NA	NA	NA	NA	NA
6	Dainhat	NA	NA	NA	NA	NA	NA
7	Durgapur MC	NA	NA	NA	NA	NA	NA
8	Guskhara	NA	NA	NA	NA	NA	NA
9	Kalna	NA	NA	NA	NA	NA	NA
10	Katwa	NA	NA	NA	NA	NA	NA
11	Memari	NA	NA	NA	NA	NA	NA
12	Bolpur	NA	NA	NA	NA	NA	NA
13	Dubrajpur	NA	NA	NA	NA	NA	NA
14	Nalhati	NA	NA	NA	NA	NA	NA
15	Rampurhat	NA	NA	NA	NA	NA	NA
16	Sainthia	NA	NA	NA	NA	NA	NA
17	Suri	NA	NA	NA	NA	NA	NA
18	Coochbehar	NA	NA	NA	NA	NA	NA
19	Dinhata	NA	NA	NA	NA	NA	NA
20	Haldibari	NA	NA	NA	NA	NA	NA
21	Mathabhanga	NA	NA	NA	NA	NA	NA
22	Mekhliganj	NA	NA	NA	NA	NA	NA
23	Tufanganj	NA	NA	NA	NA	NA	NA
24	Balurghat	NA	NA	NA	NA	NA	NA
25	Buniadpur	NA	NA	NA	NA	NA	NA
26	Gangarampur	NA	NA	NA	NA	NA	NA
27	Darjeeling	NA	NA	NA	NA	NA	NA
28	Kalimpong	NA	NA	NA	NA	NA	NA
29	Kurseong	NA	NA	NA	NA	NA	NA
30	Mirik	NA	NA	NA	NA	NA	NA
31	Siliguri MC	NA	NA	NA	NA	NA	NA
32	Uluberia	NA	NA	NA	NA	NA	NA
33	Arambagh	NA	NA	NA	NA	NA	NA
34	Baidyabati	NA	NA	NA	NA	NA	NA
35	Bansberia	NA	NA	NA	NA	NA	NA
36	Bhadreswar	NA	NA	NA	NA	NA	NA
37	Champdany	NA	NA	NA	NA	NA	NA
38	Chandernagore MC	NA	NA	NA	NA	NA	NA
39	Dankuni	NA	NA	NA	NA	NA	NA
40	Hooghly Chinsurah	NA	NA	NA	NA	NA	NA
41	Konnagar	NA	NA	NA	NA	NA	NA
42	Rishra	NA	NA	NA	NA	NA	NA
43	Serampore	NA	NA	NA	NA	NA	NA
44	Tarakeswar	NA	NA	NA	NA	NA	NA
45	Uttarpara Kotrung	NA	NA	NA	NA	NA	NA
46	Alipurduar	NA	NA	NA	NA	NA	NA
47	Dhupguri	NA	NA	NA	NA	NA	NA

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 62451/2025 EXP. DT 19/04/2030 GOVT. OF INDIA

Sl. No.	(1) Name of ULB	(C) 7.3) Waste to Energy (Thermal / Methanation route)					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
48	Jalpaiguri	NA	NA	NA	NA	NA	NA
49	Mal	NA	NA	NA	NA	NA	NA
50	English Bazar	NA	NA	NA	NA	NA	NA
51	Old Malda	NA	NA	NA	NA	NA	NA
52	Beldanga	NA	NA	NA	NA	NA	NA
53	Berhampore	NA	NA	NA	NA	NA	NA
54	Dhuliyan	NA	NA	NA	NA	NA	NA
55	Domkol	NA	NA	NA	NA	NA	NA
56	Jangipur	NA	NA	NA	NA	NA	NA
57	Jiaganj-Azimganj	NA	NA	NA	NA	NA	NA
58	Kandi	NA	NA	NA	NA	NA	NA
59	Murshidabad	NA	NA	NA	NA	NA	NA
60	Birnagar	NA	NA	NA	NA	NA	NA
61	Chakdaha	NA	NA	NA	NA	NA	NA
62	Cooper's Camp	NA	NA	NA	NA	NA	NA
63	Gayeshpur	NA	NA	NA	NA	NA	NA
64	Haringhata	NA	NA	NA	NA	NA	NA
65	Kalyani	NA	NA	NA	NA	NA	NA
66	Krishnanagar	NA	NA	NA	NA	NA	NA
67	Nabadwip	NA	NA	NA	NA	NA	NA
68	Ranaghat	NA	NA	NA	NA	NA	NA
69	Santipur	NA	NA	NA	NA	NA	NA
70	Taherpur NAA	NA	NA	NA	NA	NA	NA
71	Ashoknagar-Kalyangarh	NA	NA	NA	NA	NA	NA
72	Baduria	NA	NA	NA	NA	NA	NA
73	Baranagar						
74	Dum Dum						
75	South DumDum						
76	North Dum Dum						
77	New Barrackpur						
78	Kamarhati	NA	NA	NA	NA	NA	NA
79	Barasat	NA	NA	NA	NA	NA	NA
80	Barrackpore	NA	NA	NA	NA	NA	NA
81	Basirhat	NA	NA	NA	NA	NA	NA
82	Bhatpara	NA	NA	NA	NA	NA	NA
83	Bidhannagar MC	NA	NA	NA	NA	NA	NA
84	Bongaon	NA	NA	NA	NA	NA	NA
85	Garulia	NA	NA	NA	NA	NA	NA
86	Gobardanga	NA	NA	NA	NA	NA	NA
87	Habra	NA	NA	NA	NA	NA	NA
88	Halisahar	NA	NA	NA	NA	NA	NA
89	Kanchrapara	NA	NA	NA	NA	NA	NA
90	Khardah	NA	NA	NA	NA	NA	NA
91	Madhyamgram	NA	NA	NA	NA	NA	NA
92	Naihati	NA	NA	NA	NA	NA	NA
93	North Barrackpore	NA	NA	NA	NA	NA	NA
94	Panihati	NA	NA	NA	NA	NA	NA
95	Taki	NA	NA	NA	NA	NA	NA
96	Titagarh	NA	NA	NA	NA	NA	NA
97	Chandrakona	NA	NA	NA	NA	NA	NA
98	Ghatal	NA	NA	NA	NA	NA	NA
99	Jhargram	NA	NA	NA	NA	NA	NA
100	Kharagpur	NA	NA	NA	NA	NA	NA
101	Kharar	NA	NA	NA	NA	NA	NA

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NOTARY SOMNATH POLLEY SEALDAH COURT DIST. 24 PGS (S) GOVT. OF INDIA

Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026

(Waste in TPD)

7) Waste Processing

Sl. No.	(1) Name of ULB	(D) 7.4) Other Processing			
		a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
1	Bankura	NA	NA	NA	NA
2	Bishnupur	NA	NA	NA	NA
3	Sonamukhi	NA	NA	NA	NA
4	Asansol MC	NA	NA	NA	NA
5	Barddhaman	NA	NA	NA	NA
6	Dainhat	NA	NA	NA	NA
7	Durgapur MC	NA	NA	NA	NA
8	Guskhara	NA	NA	NA	NA
9	Kalna	NA	NA	NA	NA
10	Katwa	NA	NA	NA	NA
11	Memari	NA	NA	NA	NA
12	Bolpur	NA	NA	NA	NA
13	Dubrajpur	NA	NA	NA	NA
14	Nalhati	NA	NA	NA	NA
15	Rampurhat	NA	NA	NA	NA
16	Sainthia	NA	NA	NA	NA
17	Suri	NA	NA	NA	NA
18	Coochbehar	NA	NA	NA	NA
19	Dinhata	NA	NA	NA	NA
20	Haldibari	NA	NA	NA	NA
21	Mathabhanga	NA	NA	NA	NA
22	Mekhliganj	NA	NA	NA	NA
23	Tufanganj	NA	NA	NA	NA
24	Balurghat	NA	NA	NA	NA
25	Buniadpur	NA	NA	NA	NA
26	Gangarampur	NA	NA	NA	NA
27	Darjeeling	NA	NA	NA	NA
28	Kalimpong	NA	NA	NA	NA
29	Kurseong	NA	NA	NA	NA
30	Mirik	NA	NA	NA	NA
31	Siliguri MC	NA	NA	NA	NA
32	Uluberia	NA	NA	NA	NA
33	Arambagh	NA	NA	NA	NA
34	Baidyabati	NA	NA	NA	NA
35	Bansberia	NA	NA	NA	NA
36	Bhadreswar	NA	NA	NA	NA
37	Champdany	NA	NA	NA	NA
38	Chandernagore MC	NA	NA	NA	NA
39	Dankuni	NA	NA	NA	NA
40	Hooghly Chinsurah	NA	NA	NA	NA
41	Konnagar	NA	NA	NA	NA
42	Rishra	NA	NA	NA	NA
43	Serampore	NA	NA	NA	NA
44	Tarakeswar	NA	NA	NA	NA
45	Uttarpara Kotrung	NA	NA	NA	NA
46	Alipurduar	NA	NA	NA	NA
47	Dhupguri	NA	NA	NA	NA
48	Jalpaiguri	NA	NA	NA	NA

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Sl. No.	(1) Name of ULB	(D) 7.4) Other Processing			
		a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
49	Mal	NA	NA	NA	NA
50	English Bazar	NA	NA	NA	NA
51	Old Malda	NA	NA	NA	NA
52	Beldanga	NA	NA	NA	NA
53	Berhampore	NA	NA	NA	NA
54	Dhuliyan	NA	NA	NA	NA
55	Domkol	NA	NA	NA	NA
56	Jangipur	NA	NA	NA	NA
57	Jiaganj-Azimganj	NA	NA	NA	NA
58	Kandi	NA	NA	NA	NA
59	Murshidabad	NA	NA	NA	NA
60	Birnagar	NA	NA	NA	NA
61	Chakdaha	NA	NA	NA	NA
62	Cooper's Camp	NA	NA	NA	NA
63	Gayeshpur	NA	NA	NA	NA
64	Haringhata	NA	NA	NA	NA
65	Kalyani	NA	NA	NA	NA
66	Krishnanagar	NA	NA	NA	NA
67	Nabadwip	NA	NA	NA	NA
68	Ranaghat	NA	NA	NA	NA
69	Santipur	NA	NA	NA	NA
70	Taherpur NAA	NA	NA	NA	NA
71	Ashoknagar-Kalyangarh	NA	NA	NA	NA
72	Baduria	NA	NA	NA	NA
73	Baranagar	NA	NA	NA	NA
74	Dum Dum				
75	South DumDum				
76	North Dum Dum				
77	New Barrackpur				
78	Kamarhati	NA	NA	NA	NA
79	Barasat	NA	NA	NA	NA
80	Barrackpore	NA	NA	NA	NA
81	Basirhat	NA	NA	NA	NA
82	Bhatpara	NA	NA	NA	NA
83	Bidhannagar MC	NA	NA	NA	NA
84	Bongaon	NA	NA	NA	NA
85	Garulia	NA	NA	NA	NA
86	Gobardanga	NA	NA	NA	NA
87	Habra	NA	NA	NA	NA
88	Halisahar	NA	NA	NA	NA
89	Kanchrapara	NA	NA	NA	NA
90	Khardah	NA	NA	NA	NA
91	Madhyamgram	NA	NA	NA	NA
92	Naihati	NA	NA	NA	NA
93	North Barrackpore	NA	NA	NA	NA
94	Panihati	NA	NA	NA	NA
95	Taki	NA	NA	NA	NA
96	Titagarh	NA	NA	NA	NA
97	Chandrakona	NA	NA	NA	NA
98	Ghatal	NA	NA	NA	NA
99	Jhargram	NA	NA	NA	NA
100	Kharagpur	NA	NA	NA	NA
101	Kharar	NA	NA	NA	NA
102	Khirpai	NA	NA	NA	NA

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Sl. No.	(1) Name of ULB	(C) 7.3) Waste to Energy (Thermal / Methanation route)					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
102	Khirpai	NA	NA	NA	NA	NA	NA
103	Midnapore	NA	NA	NA	NA	NA	NA
104	Ramjibonpur	NA	NA	NA	NA	NA	NA
105	Contai	NA	NA	NA	NA	NA	NA
106	Egra	NA	NA	NA	NA	NA	NA
107	Haldia	NA	NA	NA	NA	NA	NA
108	Panskura	NA	NA	NA	NA	NA	NA
109	Tamralipta	NA	NA	NA	NA	NA	NA
110	Jhalda	NA	NA	NA	NA	NA	NA
111	Purulia	NA	NA	NA	NA	NA	NA
112	Raghunathpur	NA	NA	NA	NA	NA	NA
113	Baruipur	NA	NA	NA	NA	NA	NA
114	Budge Budge	NA	NA	NA	NA	NA	NA
115	Diamond Harbour	NA	NA	NA	NA	NA	NA
116	Jaynagar Majilpur	NA	NA	NA	NA	NA	NA
117	Maheshtala	NA	NA	NA	NA	NA	NA
118	Pujali	NA	NA	NA	NA	NA	NA
119	Rajpur- Sonarpur	NA	NA	NA	NA	NA	NA
120	Dalkhola	NA	NA	NA	NA	NA	NA
121	Islampur	NA	NA	NA	NA	NA	NA
122	Kaliyaganj	NA	NA	NA	NA	NA	NA
123	Raiganj	NA	NA	NA	NA	NA	NA
124	Howrah MC	NA	NA	NA	NA	NA	NA
125	Bally	NA	NA	NA	NA	NA	NA
126	Maynaguri	NA	NA	NA	NA	NA	NA
127	Falakata	NA	NA	NA	NA	NA	NA
128	Kolkata MC	5	5	Municipal wet waste	0.16	Residue as compost is being used in the gardens of KMC	NA
	TOTAL	5	5	0	0.16	0	0

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Sl. No.	(1) Name of ULB	(D) 7.4) Other Processing			
		a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
103	Midnapore	NA	NA	NA	NA
104	Ramjibonpur	NA	NA	NA	NA
105	Contai	NA	NA	NA	NA
106	Egra	NA	NA	NA	NA
107	Haldia	NA	NA	NA	NA
108	Panskura	NA	NA	NA	NA
109	Tamralipta	NA	NA	NA	NA
110	Jhalda	NA	NA	NA	NA
111	Purulia	NA	NA	NA	NA
112	Raghunathpur	NA	NA	NA	NA
113	Baruipur	NA	NA	NA	NA
114	Budge Budge	NA	NA	NA	NA
115	Diamond Harbour	NA	NA	NA	NA
116	Jaynagar Majilpur	NA	NA	NA	NA
117	Maheshtala	NA	NA	NA	NA
118	Pujali	NA	NA	NA	NA
119	Rajpur- Sonarpur	NA	NA	NA	NA
120	Dalkhola	NA	NA	NA	NA
121	Islampur	NA	NA	NA	NA
122	Kaliyaganj	NA	NA	NA	NA
123	Raiganj	NA	NA	NA	NA
124	Howrah MC	NA	NA	NA	NA
125	Bally	NA	NA	NA	NA
126	Maynaguri	NA	NA	NA	NA
127	Falakata	NA	NA	NA	NA
128	Kolkata MC	NA	NA	NA	NA
	TOTAL	0	0	0	0

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Status of Fresh Waste Management of 128 ULBs of West Bengal up to March, 2026

(Waste in TPD)

8. Gap in Waste generation and Processing

(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Bankura	40	Sept, 26	61	36.6	24.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Bishnupur	14	Sept, 26	26	15.6	10.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Sonamukhi	9	June, 26	11	6.6	4.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Asansol MC	566	Sept, 26	739	443.4	295.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Barddhaman	98	March, 27	161	96.6	64.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Dainhat	3	Site yet to be finalised	8	4.8	3.2	Identification of land for setting up of permanent fresh waste processing plant is under process
Durgapur MC	244	March, 27	398	238.8	159.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Guskhara	9	June, 26	12	7.2	4.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Kalna	15	Sept, 26	19	11.4	7.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Katwa	26	Site yet to be finalised	28	16.8	11.2	Identification of land for setting up of permanent fresh waste processing plant is under process
Memari	11	June, 26	14	8.4	5.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Bolpur	31	March, 27	37	22.2	14.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Dubrajpur	10	June, 26	14	8.4	5.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Nalhati	9	June, 26	15	9	6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Rampurhat	15	Dec, 26	28	16.8	11.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Sainthia	12	June, 26	19	11.4	7.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Suri	26	Sept, 26	37	22.2	14.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress

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(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Coochbehar	20	March, 27	28	16.8	11.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Dinhata	9	June, 26	14	8.4	5.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Haldibari	0.8	Sept, 26	5	3	2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Mathabhanga	3	March, 27	10	6	4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Mekhliganj	1	June, 26	5	2.75	2.25	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Tufanganj	1	June, 26	8	4.8	3.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Balurghat	42	Dec, 26	61	36.6	24.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Buniadpur	8	Sept, 26	13	7.8	5.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Gangarampur	14	Sept, 26	21	12.6	8.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Darjeeling	24	March, 27	57	34.2	22.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Kalimpong	13	March, 27	19	11.4	7.6	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Kurseong	7	March, 27	20	12	8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Mirik	4	Site yet to be finalised	4	2.4	1.6	Identification of land for setting up of permanent fresh waste processing plant is under process
Siliguri MC	29.65	Commissioned	350	210	140	
Uluberia	86	Dec, 26	115	69	46	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Arambagh	16	Site yet to be finalised	25	15	10	Identification of land for setting up of permanent fresh waste processing plant is under process
Baidyabati	0	Commissioned	50	27.5	22.5	
Bansberia	30	March, 27	38	22.8	15.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Bhadreswar	0	Commissioned	45	27	18	
Champdany	0	Commissioned	42	25.2	16.8	

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(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Chandernagore MC	52	March, 27	73	43.8	29.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Dankuni	0	Commissioned	37	22.2	14.8	
Hooghly Chinsurah	56	March, 27	68	40.8	27.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Konnagar	0	Commissioned	26	15.6	10.4	
Rishra	0	Commissioned	48	28.8	19.2	
Serampore	0	Commissioned	95	52.25	42.75	
Tarakeswar	10	March, 27	11	6.6	4.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Uttarpara Kotrung	0	Commissioned	72	39.6	32.4	
Alipurduar	0	Commissioned	21	12.6	8.4	
Dhupguri	7	Site yet to be finalised	17	10.2	6.8	Identification of land for setting up of permanent fresh waste processing plant is under process
Jalpaiguri	34.5	March, 27	50	30	20	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Mal	6	Sept, 26	9	5.4	3.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
English Bazar	82	March, 27	155	93	62	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Old Malda	23	March, 27	37	22.2	14.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Beldanga	7	March, 27	11	6.6	4.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Berhampore	66	Dec, 26	93	55.8	37.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Dhuliyan	18	March, 27	39	23.4	15.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Domkol	24	March, 27	60	36	24	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Jangipur	29	March, 27	44	26.4	17.6	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Jiaganj-Azimganj	15	Dec, 26	21	12.6	8.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Kandi	12	Site yet to be finalised	19	11.4	7.6	Identification of land for setting up of permanent fresh waste processing plant is under process

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(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Murshidabad	16	Dec, 26	20	12	8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Birnagar	2	June, 26	12	7.2	4.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Chakdaha	19	Sept, 26	37	22.2	14.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Cooper's Camp	5	June, 26	7	4.2	2.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Gayeshpur	16	June, 26	20	12	8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Haringhata	12	Site yet to be finalised	20	12	8	Identification of land for setting up of permanent fresh waste processing plant is under process
Kalyani	50	March, 27	51	30.6	20.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Krishnanagar	9	March, 27	90	49.5	40.5	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Nabadwip	18	Dec, 26	49	29.4	19.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Ranaghat	20	Dec, 26	25	15	10	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Santipur	40	Dec, 26	68	40.8	27.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Taherpur NAA	0.75	June, 26	7	4.2	2.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Ashoknagar-Kalyangarh	25	Dec, 26	48	28.8	19.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Baduria	2	Sept, 26	20	12	8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Baranagar Dum Dum South DumDum North Dum Dum New Barrackpur	0	Commissioned	653	391.8	261.2	
Kamarhati	128	Dec, 26	128	70.4	57.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Barasat	163	Sept, 26	202	121.2	80.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Barrackpore	40	March, 27	61	36.6	24.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Basirhat	21.5	Sept, 26	57	34.2	22.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress

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NOTARY GOVT. OF INDIA 53 BEALDAH COURT DIST - 24 PGS (S)

(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Bhatpara	164	Dec, 26	227	136.2	90.8	To set up and augment fresh waste processing plant of 227 TPD (Wet 137 TPD and Dry 90 TPD), DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Bidhannagar MC	287	Site yet to be finalised	390	234	156	Identification of land for setting up of permanent fresh waste processing plant is under process
Bongaon	11	March, 27	46	27.6	18.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Garulia	35	March, 27	35	19.25	15.75	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Gobardanga	12	Sept, 26	12	6.6	5.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Habra	44	Dec, 26	86	51.6	34.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Halisahar	38	Site yet to be finalised	38	20.9	17.1	Identification of land for setting up of permanent fresh waste processing plant is under process
Kanchrapara	37	March, 27	37	20.35	16.65	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Khardah	38	March, 27	45	27	18	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Madhyamgram	42	March, 27	120	72	48	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Naihati	72	Dec, 26	101	60.6	40.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
North Barrackpore	46	March, 27	46	25.3	20.7	Fresh waste processing plant will be set up jointly with Garulia at Garulia site and for this DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Panihati	127	March, 27	127	69.85	57.15	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Taki	1.5	Sept, 26	14	8.4	5.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Titagarh	42	March, 27	45	27	18	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.

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01-04-2026

NOTARY SOMNATH POLLEY GOVT. OF INDIA SEALDAH COURT DIST. 24 PGS (S) REG. NO. EXP. DT

(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Chandrakona	8	June, 26	9	5.4	3.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Ghatal	17	Site yet to be finalised	19	11.4	7.6	Identification of land for setting up of permanent fresh waste processing plant is under process
Jhargram	15	Sept, 26	25	15	10	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Kharagpur	4	March, 27	127	76.2	50.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Kharar	4	March, 27	5	3	2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Khirpai	5	Sept, 26	6	3.6	2.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Midnapore	62	March, 27	91	54.6	36.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Ramjibonpur	5	Dec, 26	7	4.2	2.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Contai	40	March, 27	44	26.4	17.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Egra	9	March, 27	12	7.2	4.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Haldia	0	Commissioned	100	60	40	
Panskura	11	March, 27	22	13.2	8.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Tamralipta	15	March, 27	27	16.2	10.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Jhalda	4	March, 27	7	4.2	2.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Purulia	16	March, 27	49	29.4	19.6	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Raghunathpur	7	Dec, 26	12	7.2	4.8	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Baruipur	22	Dec, 26	22	12.1	9.9	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Budge Budge	24	March, 27	30	18	12	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress

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01.07.2026

(1) Name of ULB	8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Design Capacity of			Status/ Remarks
			Total	For Wet Waste	For Dry Waste	
Diamond Harbour	12	Dec, 26	18	10.8	7.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Jaynagar Majilpur	1.7	June, 26	9	5.4	3.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Maheshtala	163	March, 27	289	173.4	115.6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Pujali	11	Dec, 26	12	7.2	4.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Rajpur- Sonarpur	279	March, 27	279	153.45	125.55	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Dalkhola	11	Sept, 26	15	9	6	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Islampur	14	June, 27	19	11.4	7.6	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Kaliyaganj	22	Sept, 26	26	15.6	10.4	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Raiganj	60	March, 27	86	51.6	34.4	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant has been prepared and tender published for engagement of agency. Contract expected to be awarded within May, 2026 and execution will start within June, 2026.
Howrah MC	558	Dec, 27	735	441	294	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Bally	112	March, 27	178	106.8	71.2	To set up permanent fresh waste processing plant, DPR for Infrastructure Work of the plant is under preparation. Tender to be published within May, 2026, contract expected to be awarded within July, 2026 and execution will start within August, 2026.
Maynaguri	8	June, 26	12	7.2	4.8	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Falakata	14	June, 26	18	10.8	7.2	Construction of Civil and Electro-Mechanical infrastrusture work of permanent fresh waste processing plant is in progress
Kolkata MC	3064	Dec, 27	4000	2400	1600	Engaged NIT, Puducherry in collaboration with NEERI as JV consultant for preparation of DPR for setting up of integrated waste management facilities. Work in progress
TOTAL	8069.4		12817	7638.4	5178.6	

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. - 5246/2025 EXP. DT 19/04/2030 GOVT. OF INDIA

01.04.2026

20 JUL 2026

Gmail

Special Law Officer <ngt.udma@gmail.com>

Report for O.A. 606 on Legacy Waste Management

2 messages

Director SUDA <sbm.wbsuda@gmail.com> Thu, Apr 2, 2026 at 1:56 PM
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>, Special Law Officer <ngt.udma@gmail.com>, MOUMITA MITRA <mmitra2719@gmail.com>

Madam,
Please find enclosed the report on Legacy Waste Management for onward submission to Hon'ble NGT against O.A. 606.

Yours faithfully

Director, SUDA

Report_HNGT_OA606_March, 2026_Legacy Waste.pdf
3482K

Special Law Officer <ngt.udma@gmail.com> Thu, Apr 2, 2026 at 2:01 PM
To: Amrita Paul <amritapaul24@gmail.com>, lawcell wbsmcg <lawcellwbsmcg@gmail.com>

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NOTARY SOMNATH POLLEY BEALDAH COURT DIST.- 24 PGS (S) REG. NO. 6248/1/2026 EXP.DT 17/04/2030 GOVT. OF INDIA

20 JUL 2026

Gmail

Special Law Officer <ngt.udma@gmail.com>

Report for O.A. 606 on Fresh Waste Management

4 messages

Director SUDA <sbm.wbsuda@gmail.com> Thu, Apr 2, 2026 at 1:55 PM
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>, Special Law Officer <ngt.udma@gmail.com>, MOUMITA MITRA <mmitra2719@gmail.com>

Madam,
Please find enclosed the report on Fresh Waste Management for onward submission to Hon'ble NGT against O.A. 606.

Yours faithfully

Director, SUDA

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23890K

Special Law Officer <ngt.udma@gmail.com> Thu, Apr 2, 2026 at 1:56 PM
To: Amrita Paul <amritapaul24@gmail.com>

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Nandini Ghosh <nandinighosh.jsudma@gmail.com> Thu, Apr 2, 2026 at 1:56 PM
To: Sukdeb Das <ngt.udma@gmail.com>

Regards,
Nandini Ghosh IAS,
Secretary, Department of UD & MA, GoWB
Program Director, State Mission for Clean Ganga West Bengal
Secretary, KMDA

NOTARY SOMNATH DOLEY SEALDAH COURT DIST - 24 PGS (S) GOVT. OF INDIA

---------- Forwarded message ---------
From: **Director SUDA** <sbm.wbsuda@gmail.com>
Date: Thu, 2 Apr 2026, 13:56
Subject: Report for O.A. 606 on Fresh Waste Management
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>, Special Law Officer <ngt.udma@gmail.com>, MOUMITA MITRA <mmitra2719@gmail.com>

[Quoted text hidden]

Report_HNGT_OA606_March, 2026_Fresh Waste.pdf
23890K

Special Law Officer <ngt.udma@gmail.com> Thu, Apr 2, 2026 at 2:00 PM
To: lawcell wbsmcg <lawcellwbsmcg@gmail.com>

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Action Taken Report in connection with O.A. No. 606/2018/Principal Bench

Daily Liquid Waste (Sewage) generation & treatment details (under KMDA):-

	(B) Sewage Status Estimation and Measurement	(E) Sewage Treatment and Utilization							
		11	12	13	14	15	16	17	18
(A) Name of District/ ULB	Total Sewage Generation per day (in MLD)	Installed Treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilization of Treated sewage	Sludge generation and its management
Howrah	318.17	65 MLD STP at Arupara, Howrah	32.82	252.68	Planning for setting up of STP/s & FSTP/s for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		
		40 MLD STP at Bally	32.67				River Ganga		
		22 MLD STP at Bally					River Ganga		
Murshidabad	65.58				(i) 3.50 MLD STP at Berhampore, 5.00 MLD STP at Raghunathganj is under construction stage & 8.00 MLD STP at Jangipur is under trial run (ii) Another 5.00 MLD STP at Murshidabad is in Tendering stage. Further planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. A246/1/2025 EXP. ON 19/04/2030 GOVT. OF INDIA

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South 24 Parganas	79.53	9.3 MLD STP at Budge Budge	5.63	48.43	Further planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		
		35.00 MLD STP at Maheshtala	25.47				River Ganga		
Hooghly	162.83	6.00 MLD STP at Baidyabati	3.86	126.88	15 KLD FSTP at Bansberia is under construction stage. Further planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		
		0.30 MLD STP at Bansberia	0.29				River Ganga		
		7.60 MLD at Bhadreswar	5.31				River Ganga		
		18.16 MLD STP at Chandannagore	4.19				River Ganga		
		4.54 MLD STP at Chandannagore	2.9				River Ganga		
		26.50 MLD STP at Hooghly Chinsurah	4.45				River Ganga		
		22.00 MLD STP at Kanaipur (Konnagar)	14.95				River Ganga		
Nadia	85.32	8.33 MLD STP at Gayeshpur	3.95	55	(i) 15 MLD STP at Chakdah and 13.8 MLD STP at Krishnagar is in under construction stage. (ii) 5.2 MLD STP at Ranaghat is in under construction Further planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		
		11.00 MLD STP at Kalyani-I	10.41				River Ganga		
		10.00 MLD STP at Kalyani-II	9.46				River Churni		
		4.00 MLD STP at Ranaghat	1.61				River Churni		
		2.60 MLD STP at Ranaghat	1.21				River Ganga		
		9.50 MLD STP at Nabadwip	3.68						

NOTARY SOMNATH POLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 5245/1/2025 EXP. DT 15/04/2030 GOVT. OF INDIA

20 JUL 2026

Malda	Since river Ganga is passing entirely through Rural areas of this District, therefore, relevant Action Plan is being dealt by the Concerned Department, GoWB.								
Purba Bardhaman	11.25				(i) 14 MLD Capacity STP with co-treatment 10.5 KLD at Katwa is in under construction stage. (ii) 50 KLD FSTP at Bardhaman is under tendering stage	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017			
Purba Medinipur	28.24				Planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.				
North 24 Prgs	292.7	18.00 MLD STP at Barrackpore	9.16	163.07	Further planning for setting up of STP/s & FSTP/s is in progress for the projected population in the year 2037 for mitigating the gap in a phased manner.	a) Newly constructed STPs which are tendered after 2019 are compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019. b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13.10.2017	River Ganga		
		6.00 MLD STP at Barrackpore	3.02				River Ganga		
		9.50 MLD STP at Bhatpara	1.56				River Ganga		
		10.00 MLD STP at Bhatpara (Shyamnagar)	1.46				River Ganga		
		31.00 MLD STP at Bhatpara	13.47				River Ganga		
		10.00 MLD STP at Bhatpara	4.08				River Ganga		
		16.00 MLD STP at Halisahar	8.28				River Ganga		
		18.00 MLD STP at Kanchrapara	6.88				River Ganga		
		14.10 MLD STP at Khardah (Bandipur)	11.42				River Ganga		
		11.56 MLD STP at Naihati	9.32				River Ganga		
		30 MLD STP at North Barrackpore	11						

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 524E1/2025 EXP.DT 19/04/2030 GOVT. OF INDIA

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		6.50 MLD STP at Naihati	5.24			River Ganga		
		12.00 MLD STP at Panihati	9.6			River Ganga		
		4.54 MLD STP at Titagarh	4.17			River Ganga		
		4.54 MLD STP at Titagarh	4.17			River Ganga		
		60.00 MLD STP at Kamarhati-Baranagar	23.6			River Ganga		
		4.1 MLD STP at Garulia	3.2			River Ganga		

01/04/2026

S.E. (GAP)
GAP WING, W&S Sector
KMDA

01/04/26

S.E. (South)
GAP WING, W&S Sector
KMDA

S.E. (North)
GAP WING, W&S Sector
KMDA

1/4/26

Chief Engineer
GAP WING, W&S Sector, KMDA

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST. - 24 PGS (S)
REG. NO.- 9245/17/2026
EXP. DT 19/04/2030
GOVT. OF INDIA

20 JUL 2026

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Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

Memo No.1241 –UDMA-11014(49)/16/2023 Date :12.06.2025

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

(2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).

(3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.

(4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.

(5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.

(6) This arrangement shall take immediate effect.

Enclo : As stated.

13/6/25
Principal Secretary
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023 Date :12.06.2025

Copy forwarded for kind information & necessary action to :

(1) Chairperson, (Concerned) Municipality.
(2) CEO, KMDA.
(3) Commissioner, (Concerned) Municipal Corporation.
(4) Director, SUDA.
(5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
(6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
(7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

12.06.2025
Special Secretary
to the Govt. of West Bengal

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) GOVT. OF INDIA

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Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

12.06.2025

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 5246/1/2025 EXP.DT 15/04/2030 GOVT. OF INDIA

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WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 11 rivers in West Bengal during March, 2026

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.01	7.1	2.5	7000	2300	26
		Ramghat(Downstream)	7.05	5.3	10	280000	110000	3400
III	Vidyadhari	Haroa bridge (upstream)	7.54	0.9	13.75	49000	33000	1700
		Malancha (downstream)	7.44	NIL	10.25	17000	11000	700
III	Churni/Matha Bhanga	Downstream of Ranaghat town	7.28	3.2	2.92	17000	7900	790
		Majhdia	7.21	1.4	3.96	7900	3300	330
		Gobindapur	7.22	1	4.92	35000	13000	940
IV	Karola	Downstream of Jalpaiguri	7.4	7	2.1	4900	2100	33
IV	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	8.24	9	2.55	79000	33000	33
		Downstream of Tarapith Satighat	7.8	8.5	3.1	220000	140000	70
V	Ganga	Farakka	7.08	7.1	2.6	790	230	45
		Farakka	7.24	7.7	2.8	1100	490	78
		Khagra	7.19	7.4	1.7	4900	2300	170
		Khagra	7.18	7.5	2.25	4600	1700	230
		Baharampore	7.1	7.3	2	14000	3300	330
		Baharampore	7.3	7.6	2.3	22000	7900	490
		Gorabazar	7.12	7.5	1.9	17000	4900	490
		Gorabazar	7.22	7.4	2.45	17000	7000	460
		Nabadip	7.17	8.3	2.35	4900	2300	310
		Nabadip	7.33	7.1	2.05	7000	3300	330
		Tribeni	7.1	8	2.7	4600	1700	230
		Tribeni	7.13	7.2	2.7	4900	2300	310
		Palta Shitalatala	7.13	7.5	2.45	11000	4600	310
		Palta Shitalatala	7.17	6.3	2.3	13000	4900	460
		Palta,	7.1	7.7	2.7	13000	3300	230
		Palta	7.19	6.4	-2.4	14000	4900	330
		Serampore	7.06	7.4	2.45	79000	22000	1700
		Serampore	7.23	6.5	2.3	70000	13000	1100
		Dakshmineswar	7.66	7.1	2.75	94000	21000	2400
		Dakshmineswar	7.67	6.1	2.8	79000	17000	1700
		Garden reach	7.32	6.4	2.8	120000	47000	3500
		Garden reach	7.61	5.8	2.9	110000	49000	2400
		Howrah-shivpur	8.01	6.4	2.9	110000	32000	700
		Howrah-shivpur	7.48	5.6	2.85	94000	27000	940
		Uluberia,	7.62	5.7	2.85	11000	2700	210
		Uluberia,	7.73	5.6	2.85	9400	2200	270
		Durgachak near Pathikhali,	7.89	6.3	2.15	22000	11000	460
		Durgachak near Pathikhali,	7.97	5.9	1.4	14000	7900	330
		Diamond harbour,	7.71	6	-2.8	1400	930	78
		Diamond harbour,	7.75	5.4	2.7	1100	680	92

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 52497/2025 EXP. DT 19/04/2030 GOVT. OF INDIA

20 JUL 2026

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Water Quality of Polluted River stretches of 11 rivers in West Bengal during March, 2026

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
V	JALANGI.	Downstream of Krishnanagar	7.2	7	2.8	7900	2300	630
V	Damodar	Dishergarh	7.01	8.5	2.5	4000	2200	21
		IISCO near Dhenna Village	8.2	8.4	2.5	2700	1100	26
		Narainpur	7.75	8.8	2.1	3400	2700	40
		Near Mujher Mana Village	6.9	7.5	3.35	28000	12000	39
		Andal D/s	7.74	8.6	2.2	13000	3900	22
		Andal U/s	7.85	8.7	2.55	2300	1300	34
		Asansol U/s	8.1	8.7	2.7	2200	1300	17
		Durgapur U/s	7.54	8.4	2.25	4900	3200	32
		Raniganj D/s	7.86	8.3	2.65	7900	2600	22
		Water intake point for Burdwan Town	7.29	8.7	2.9	4000	1700	24
V	Dwarakeshwar	Bankura town	7.46	8	2.85	3300	2100	32
V	Silabati	Ghatal (Downstream)	7.37	5.7	1.65	17000	9400	210
V	Jaldhaka	At Dhupguri	7.8	7.9	1.3	7000	2100	22

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2025.

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/ 100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)
Delisted	KANSI	Downstream at Midnapore	7.67	8	1.6	14000	7000	240
	Barakar	Asansol	7.53	8.2	2.55	4000	2600	14
	Rupnarayan	Geonkhali	7.58	7.5	2.85	11000	7900	240
		Kolaghat (Down Stream)	7.86	5.9	2.9	7000	3300	210
	Teesta	At Jalpesh	7.65	7.5	1	4700	1700	17
		At Sevoke	7.2	8.6	2	4700	1400	14
	Mayurakshi	Suri Town	*7.93*	*9.1*	*1.55*	*2600*	*1700*	*14*
	Kaljani	Downstream of Alipurduar	*7.48*	*7.5*	*1.5*	*17000*	*8000*	*94*
			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above six Rivers i.e., Kansi, Barakar, Rupnarayan, Teesta, Mayurakshi, Kaljani have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 11 rivers.

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 8246/1/2025 EXP.DT 15/04/2030 GOVT. OF INDIA

20 JUL 2026

Annexure R/2

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GOVERNMENT OF WEST BENGAL
FINANCE DEPARTMENT
Consolidated Balance of PL/LF/PF/OD Account as on 20/07/2026

IFMS | M-EC-20

Sl No	Account Head	Closing balance (Rs)
1	8448-00-120-159-23-Solid and Liquid Waste Management Fund	30097777329
	Total for 8448	30097777329

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST. - 24 PGS (S)
REG. NO. - 62467/2025
EXP. DT 15/04/2030
GOVT. OF INDIA

20 JUL 2026

Govt. of West Bengal-Treasury

Calcutta PAO-III

Operator Cash Book

From 01/04/2023 To 20/07/2026

Operator ID & Name : 156 DIRECTOR , SUDA

Sheme ID & Description : 23944 SOLID & LIQUID WASTE MANAGEMENT FUND HOA: 8448-00-120-159

Cheque No / Ref No & Date		Voucher No & Date		Challan No & Date	Payee/Depositor Name	Receipt Amount (₹)	Payment Amount (₹)
20231100007475	03/11/2023	8448/160	06/11/2023			0.00	1309870190.00
20230300012554	30/03/2024	8448/669	31/03/2024			0.00	544571170.00
20230300012555	30/03/2024	8448/670	31/03/2024			0.00	82400100.00
20240800005785	14/08/2024	8448/248	16/08/2024			0.00	153705640.00
20240300019269	28/03/2025	8448/920	29/03/2025			0.00	414089010.00
20240300019273	28/03/2025	8448/921	29/03/2025			0.00	63062920.00
20251100015135	24/11/2025	8448/686	25/11/2025			0.00	404881650.00
20251100015134	24/11/2025	8448/687	25/11/2025			0.00	50000000.00
20250100019026	16/01/2026	8448/514	16/01/2026			0.00	687206360.00
20250200021790	26/02/2026	8448/651	27/02/2026			0.00	128493000.00
20250300023559	17/03/2026	8448/370	19/03/2026			0.00	97472000.00
20260400000906	20/04/2026	8448/541	20/04/2026			0.00	370574280.00
Scheme wise Total : (₹)	Opening Balance : (₹)	34359103649.00		Closing Balance : (₹)	30097777329.00	0.00	4261326320.00

Sheme ID & Description : 25315 HONORARIUM FOR CECTOR CONTROL TEAM MEMBERS

Cheque No / Ref No & Date		Voucher No & Date		Challan No & Date	Payee/Depositor Name	Receipt Amount (₹)	Payment Amount (₹)
Scheme wise Total : (₹)	Opening Balance : (₹)	0.00		Closing Balance : (₹)	0.00	0.00	0.00
Operator wise Total : (₹)	Opening Balance : (₹)	34359103649.00		Closing Balance : (₹)	30097777329.00	0.00	4261326320.00

Genareted by : SANKAR Monday 20 July 2026

NOTARY SOMNATH POLLEY 59 SEALDAH COURT DIST.- 24 PGS (S) REG.NO. 624517/025 EXP.DT 15/04/2030 GOVT. OF INDIA

20 JUL 2026

SLO
Note
25.06.26

Annexure R/3(Colly)

784

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PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT

GOVERNMENT OF WEST BENGAL

Joint Administrative Building, 6th Floor, Block–HC-7, Sector-III, Bidhannagar, Kolkata-700106

No. 2585 - PRD-24023(11)/1/2020-SANITATION SEC Kolkata Dated 18.06.2026

Order

An amount of Rs.10,000/- has been sanctioned in favour of "NGT Bar Association " vide No. 959/ENV-15016/1/2023 dated 17.06.2026 of Chief Environment Officer, Department of Environment, Government of West Bengal. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata-700106 under SBM(G) .

2. The charges is debitable to the head of account "2215-02-105-00-007-31-02-V "under Demand No. 40 from Budget provision of the current year 2026-27.

3. The Section Officer & DDO, Panchayats & Rural Development Department, Joint Administrative Building, Block-HC-7, Sector-II, Salt Lake, Kolkata 700106 will act as the Drawing & Disbursing Officer in respect of the Amount Sanctioned herein above

Senior Deputy Secretary to Govt. of West Bengal

Memo No. 2585/1(11)- PRD-24023(11)/1/2020-SANITATION SEC Kolkata Dated

Copy forwarded for information and necessary action to :

1) The Pr. Accountant General(A&E) , West Bengal , Treasury Building, Kolkata-700001
2) The Pr. Accountant General(Audit) , West Bengal , Treasury Building, Kolkata-700001
3) Office of the Accountant General (receipt , Works & Local Bodies Audit) , Central Government Officer Complex, MSO Building , DF Block, Salt Lake, Kolkata-700064.
4) The Senior PA to the Chief Secretary, West Bengal, Nabanna , Howrah
5) The Senior PA to the Principal Secretary, Environment Department, Government of West Bengal, Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata-700106
6) The Chief Environment Officer, Department of Environment, Government of West Bengal. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata-700106
7) The Pay & Accounts Officer, Kolkata Pay & Accounts Officer-III, Subhanna , S.G.O Complex, DF Block, Salt Lake, Kolkata-700064.
8) Budget Cell of this Department
9) Sr. P.A to the Secretary of this Department
10) The Section Officer & DDO, Panchayats & Rural Development Department, Joint Administrative Building , Block-HC-7, Sector-II, Salt Lake , Kolkata 700106
11) Office Copy.

Department of Environment
24 JUN 2026
1386/EM/DR
Government of West Bengal

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST.- 24 PGS (S)
REG. NO.- 8245172026
EXP.DT 11/04/2030
GOVT. OF INDIA

Senior Deputy Secretary to Govt. of West Bengal

20 JUL 2026

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Government of West Bengal
Department of Environment

Pani SampadBhavan ,5th Floor, LB-2,Sector -III,SaltLake Kolkata 700106 ,Phone No.03323352742

NO. 959 /ENV- 15016/1/2023 Date: 17.06.2026

To
The Secretary
Panchayats and Rural Development Department, Govt. of West Bengal

NOTARY SOMNATH POLLEY SEALDAH COURT DIST. - 24 PGS (S) REG.NO.- 6245/7/2025 EXP.DT 30/04/2030 GOVT. OF INDIA

Sub: Order of NGT, Pr. Bench dated 07.04.2026in connection with O.A 606/2018, NGT, Principal Bench
Ref: Environment Department letter No.577/ENV-15016/1/2023 dated 20.04.2026

Sir

With reference to the subject matter, this is to bring to your kind notice that the Hon'ble NGT, Pr. Bench, in para 3 of the order dated 07.04.2026 has stated:

" Even after the expiry of six months period from the date of the previous report much time has elapsed and the progress report has not been filed by the State of West Bengal till now. Hence, the prayer for two weeks adjournment is accepted subject to deposit of cost of Rs 10,000has imposed a cost of Rs 10,000/- by the State of West Bengal with NGT Bar Association within 10 days." (Copy enclosed)

As you are aware that Progress Report is filed before Hon'ble NGT, Pr. Bench every six months. As report was not received from your office in April, 2026, the six monthly compliance report could not be filed before the Hon'ble NGT, Pr. Bench .

Hence, you are once again requested to deposit the cost of Rs 10,000/- with the NGT Bar Association to avoid any further adverse order against the State of West Bengal.

This is for your information and necessary action.

Yours faithfully,

17.06.26
Chief Environment Officer

Enclo: As stated above

NO. 959/ENV- 15016/1/2023 Date: 17 .06.2026

Copy forwarded for information to-

1.The Chief Secretary, Govt. of West Bengal
2. Principal Secretary, Environment Department, Govt. of West Bengal

17.06.26
Chief Environment Office

20 JUL 2026

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST.- 24 PGS (S)
GOVT. OF INDIA

PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT

GOVERNMENT OF WEST BENGAL

Joint Administrative Building 6th Floors, Block-HC-7, Sector-III, Bidhannagar, Kolkata-700106

Memo No. 2358-PRD-24023(11)/1/2020-JS(PRD) **Kolkata, dated 05.06.2026**

From: Mission Director, SBM (G) &
Additional Secretary to the Govt. of West Bengal

To: Chief Environment Officer
Department of Environment
Government of West Bengal

Sub: Action Taken Report in connection with O.A. 606/2018 dated 02.09.2025 of the Hon'ble NGT, Principal Bench – reg.

Ref: i) This office Memo No. 1766-PRD-24023(11)/1/2020-JS(PRD) dated 23.04.2026
ii) Your office Letter No. 577/ENV-15016/1/2023 dated 20.04.2026

.....

Sir,

In connection to this office earlier letter referred above, the Action Taken Report in compliance with the directives of the Hon'ble NGT, Principal Bench in O.A. 606/2018 dated 02.09.2025 on Solid & Liquid Waste Management (SLWM) is attached and sent for your kind perusal and necessary action.

Enclo: As stated

Yours faithfully,

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

Memo No. 2358/1(4)-PRD-24023(11)/1/2020-JS(PRD) **Kolkata, dated 05.06.2026**

Copy to:

1) Additional Chief Secretary, Department of Environment, Government of West Bengal.
2) Member Secretary, West Bengal Pollution Control Board
3) Sr. Law Officer, Department of Environment, Government of West Bengal
4) P.S. to the Secretary to the Govt. of West Bengal, P&RD Department

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

20 JUL 2026

Sl. No.	Name of the Districts	(1) Name of the GPs	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
				Biodegradable (TPD)	Dry/ Recyclable (TPD)	Inerts (TPD)			
1	Alipurduar	Volka-Barobisha-I	0.95	0.57	0.31	0.07	0.65	0.45	SWM unit
2		Kamakhyaguri-II	0.88	0.54	0.25	0.09	0.65	0.45	SWM unit
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)						
4	Bankura	Raipur	0.21	0.10	0.04	-	0.14	0.06	SWM unit
5		Motgoda	0.15	0.075	0.025	-	0.10	0.035	SWM unit
6		Hetia	0.15	0.08	0.005	-	0.085	0.085	SWM unit
7	Birbhum	Labpur-I	0.356	0.3	0.04	0.016	0.15	0.15	PWMU
8		Abinashpur	0.022	0.016	0.006	0.000	0.016	0.016	PWMU
9		Kharun	0.023	0.012	0.010	0.001	0.014	0.014	PWMU
10	Cooch Behar	Natabari-II	2.00	1.60	0.30	0.10	1.10	1.10	SWM unit
11		Barasakdal	5.10	4.20	0.70	0.20	2.60	2.60	SWM unit
12		Unishbisha	5.20	3.90	0.90	0.40	2.50	2.50	SWM unit
13	Dakshin Dinajpur	Maligaon	0.15	0.09	0.05	0.01	0.06	0.06	SWM unit
14		Dhalpara	0.20	0.11	0.06	0.03	0.08	0.08	SWM unit
15		Ramkrishnapur	2.50	1.50	0.50	0.50	0.50	0.50	SWM unit
16	Darjeeling	Pul-Bijanbari	0.033	0.030	0.003	0.0003	0.003	0.002	PWMU
17		Chenga Panighata	-	-	-	-	-	-	-
18		Sukhia Simana	0.33	-	0.15	0.18	0.15	0.15	PWMU
19	Hooghly	Rajbalhat-I	0.22	0.18	0.03	0.01	0.22	0.18	SWM unit
20		Chandrahati-I	0.60	0.47	0.06	0.02	0.34	0.34	SWM unit
21		Shripur-Balagarh	0.42	0.312	0.03	0.01	0.44	0.19	SWM unit
22	Howrah	Radhapur	2.32	2.00	0.25	0.067	0.05	0.05	SWM unit
23		Basudevpur	2.00	1.00	0.50	0.50	1.25	1.25	SWM unit
24		Dakshin Jhapardaha	3.00	1.20	0.50	1.30	2.10	2.10	SWM unit
25	Jalpaiguri	Kharija Berubari-I	0.025	0.015	0.007	0.003	0.02	0.02	SWMU & PWMU
26		Khagrabari-II	0.055	0.033	0.016	0.006	0.042	0.042	SWMU & PWMU
27		Sulkapara	0.036	0.022	0.011	0.003	0.031	0.031	SWMU & PWMU
28	Jhargram	Lalgarh	1.22	0.72	0.39	-	0.20	0.20	SWM unit
29		Silda	1.17	0.68	0.49	-	0.035	0.035	SWM unit
30		Tapsia	0.51	-	0.51	-	0.02	0.02	SWM unit
31	Kalimpong	Yangamakum	0.300	0.270	0.012	0.001	0.013	0.013	PWMU
32		Gitabling	0.024	0.011	0.006	0.001	0.001	0.001	PWMU
33		Gorubathan-I	0.156	0.091	0.056	0.009	0.056	0.056	PWMU
34	Malda	Kotwali	0.65	0.545	0.055	0.05	0.47	0.47	CPU
35		Uttar Panchanandapur-II	0.168	0.148	0.005	0.015	0.108	0.108	CPU
36		Deotala	1.25	1.20	0.04	0.01	0.30	0.30	CPU
37	Murshidabad	Patkeldanga	4.50	3.60	0.680	0.230	0.20	0.20	SWM unit
38		Dahapara	4.20	3.57	0.59	0.04	0.59	0.59	SWM unit
39		Saktipur	6.00	4.80	0.90	0.30	3.60	3.60	SWM unit
40	Nadia	Ruipukur	1.00	0.60	0.30	0.66	0.66		SWM unit
41		Anulia	1.00	0.66	0.33	0.726	0.726		SWM unit
42		Karimpur-I	0.75	0.45	0.225	0.495	0.495		SWM unit
43	North-24 Parganas	Sindrani	1.00	0.90	0.10	-	1.00	1.00	SWM unit
44		Koniara-II	0.25	0.21	0.04	-	0.25	0.25	SWM unit
45		Kampa Chakla	40.00	18.00	8.00	0.00	26.00	26.00	SWM unit
46	Paschim Bardhaman	Alladi	5.52	2.76	2.21	0.55	0.00	0.00	-
47		Pratappur	7.88	3.93	3.14	0.79	3.77	3.77	SWM unit
48		Jemari	9.04	4.52	3.62	0.90	5.33	5.33	SWM unit
49	Paschim Medinipur	Sarbot	0.08	0.02	0.05	0.01	0.08	0.08	SWM unit
50		Golar	0.50	0.41	0.02	0.07	0.50	0.50	SWM unit
51		Satbankura	0.40	0.30	0.04	0.06	0.40	0.40	SWM unit
52	Purba Bardhaman	Bohar-I	0.28	0.24	0.022	0.02	0.18	0.18	SWM & PWM unit
53		Kota	0.115	0.08	0.025	0.01	0.095	0.095	SWM & PWM unit
54		Guskara-II	0.685	0.478	0.171	0.04	0.192	0.192	SWM unit
55	Purba Medinipur	Raghunathpur-I	5.00	1.00	4.00	0.00	4.00	4.00	MRF/ PWMU/ CPU
56		Nandigram	6.00	2.00	4.00	0.00	5.00	5.00	MRF/ PWMU/ CPU

NOTARY SOUMYADIP PALLEY SEALDAH COURT DIST. - 24 PGS (S) REG. NO. GOVT. OF INDIA

20 JUL 2026

788

Sl. No.	Name of the Districts	(1) Name of the GPs	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected (TPD)	(5) Waste Transported (TPD)	(6) Final destination of transported waste
				Biodegradable (TPD)	Dry/ Recyclable (TPD)	Inerts (TPD)			
57		Itamagra-II	4.00	1.00	3.00	0.00	3.00	3.00	MRF/ PWMU/ CPU
58	Purulia	Kashipur	1.12	0.82	0.22	0.08	0.94	0.94	SWM unit
59		Chellyama	0.18	0.13	0.036	0.014	0.15	0.15	SWM unit
60		Jitujuri	1.50	0.90	0.55	0.05	1.50	1.50	SWM unit
61	Siliguri MP	Naxalbari	1.318	0.79	0.528	-	0.85	0.85	CPU
62		Buraganj	1.5	1.25	0.25	-	0.25	0.25	CPU
63		Ghosh Pukur	3.17	1.27	1.60	0.30	0.40	0.4	CPU
64	South-24 Parganas	Pratapadityanagar	7.50	5.00	2.47	0.03	6.375	6.375	SWM unit
65		Namkhana	1.90	1.10	0.80	0.00	1.10	1.10	SWM unit
66		Digambarpur	1.20	0.60	0.40	0.20	1.01	1.01	SWM unit
67	Uttar Dinajpur	Kamlabari-I	1.68	1.48	0.05	0.15	1.076	1.076	CPU
68		Hemtabad	0.65	0.605	0.041	0.04	0.463	0.463	CPU
69		Bhander	0.67	0.623	0.042	0.05	0.476	0.476	CPU

* Whether based on per capita/ or weighment

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST. - 24 PGS (S)
REG. NO.- 6246/2026
EXP. DT [illegible]
GOVT. OF INDIA

20 JUL 2026

7). Waste processing

(A) 7.1) Composting

Sl. No.	Name of the Districtrs	Name of the GPs	a) Intake quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management (TPD)	f) Utilization of compost
1	Alipurduar	Volka-Barobisha-I	0.42	Composting	0.31	Average	Sent for recycling/ disposed	Agriculture/ tea garden
2		Kamakhyaguri-II	0.01	Composting	0.22	Average	Sent for recycling/ disposed	Agriculture/ tea garden
3		Parangerpar	Included in Falakata Municipality (ULB)					
4	Bankura	Raipur	0.03	Vermi composting	0.012	Standard	Dumping in pit	Sold to farmers
5		Motgoda	0.03	Composting	0.01	Standard	Dumping in pit	Sold to farmers
6		Hetia	0.08	Vermi/ organic composting	0.03	Standard	Dumping in pit	Sold to farmers
7	Birbhum	Labpur-I	0.24	Vermi compost	0.06	Good	-	Sold to local market
8		Abinashpur	0.01	Vermi compost	0.004	Average	-	Sold to local market
9		Kharun	0.009	Vermi compost	0.03	Average	-	Sold to local market
10	Cooch Behar	Natabari-II	0.90	Vermi compost	0.20	Good	0.002	Sold to tea garden & local farmer
11		Barasakdal	1.90	Vermi compost	0.60	Good	0.005	Sold to tea garden & local farmer
12		Unishbisha	1.90	Vermi compost	0.90	Good	0.007	Sold to tea garden & local farmer
13	Dakshin Dinajpur	Maligaon	0.02	Vermi composting	0.003	Good	-	Sold at local level
14		Dhalpara	0.04	Vermi composting	0.002	Good	-	Sold at local level
15		Ramkrishnapur	0.30	Organic composting	0.15	Good	-	Agriculture
16	Darjeeling	Pul-Bijanbari	0.033	Pit & heap composting	0.015	Not tested so far	Managed at HH level	Distributed to farmers at free of cost
17		Chenga Panighata	-	-	-	-	-	-
18		Sukhia Simana	-	-	-	-	-	-
19	Hooghly	Rajbalhat-I	0.18	Aerobic composting	0.04	Good	Recycling & land filling	Cultivation of crops
20		Chandrahati-I	0.26	Aerobic composting	0.06	Good	Recycling & land filling	Cultivation of crops
21		Shripur-Balagarh	0.19	Aerobic composting	0.05	Good	Recycling & land filling	Cultivation of crops
22	Howrah	Radhapur	0.05	Windrow composting	0.015	Moderate	Firmyard manure	Sold to Govt. & farmers
23		Basudevpur	1.00 .	Windrow composing	0.35	Moderate	-	Sold to local farmers
24		Dakshin Jhapardaha	1.20	Windrow composing	0.40	Moderate	-	Sold to local farmers
25	Jalpaiguri	Kharija Berubari-I	0.01	Anaerobic composting	0.003	Good	-	Used as manure
26		Khagrabari-II	0.02	Anaerobic composting	0.006	Good	-	Used as manure
27		Sulkapara	0.015	Anaerobic composting	0.005	Good	-	Used as manure
28	Jhargram	Lalgarh	-	-	-	-	-	-
29		Silda	-	-	-	-	-	-
30		Tapsia	-	-	-	-	-	-
31		Yangamakum	Composting at HH level	-	-	-	-	Manure & fodder for cattle

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Intake quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management (TPD)	f) Utilization of compost
32	Kalimpong	Gitabling	0.011	Vermi compost	0.01	Good	0.00	Agricultural purpose
33		Gorubathan-I	0.091	Vermi compost	0.05	Good	0.00	Agricultural purpose
34	Malda	Kotwali	-	-	-	-	-	-
35		Uttar Panchanandapur-II	0.10	Cow dung	0.05	Very good	-	Sold to farmers & other general stakeholders
36		Deotala	0.90	Vermi composting	0.40	Very good	-	Sold to farmers & other general stakeholders
37	Murshidabad	Patkeldanga	0.20	Vermi composting	0.09	Good	0.11	Agriculture
38		Dahapara	2.10	household level composting	0.95	Good	1.15	Agriculture
39		Saktipur	3.25	Vermi composting	1.30	Good	0.01	Agriculture
40	Nadia	Ruipukur	0.488	Vermi/ Windrow composting	0.12	Good & BCKV approved	-	By selling
41		Anulia	0.528	Windrow composting	0.135	Good & BCKV approved	-	By selling
42		Karimpur-I	0.36	Windrow composting	0.95	Good & BCKV approved	-	By selling
43	North-24 Parganas	Sindrani	0.90	Hip composting	0.22	Average	Banana leaf & clay pot	Agriculture
44		Koniara-II	0.21	Hip composting	0.08	Average	Electrical materials	Agriculture
45		Kampa Chakla	18.00	Hip composting	0.54	Average	Electrical materials	Sold to local vendor
46	Paschim Bardhaman	Alladi	-	-	-	-	-	-
47		Pratappur	1.90	Vermi composting	0.39	Average	-	Gardening purpose in SWM unit
48		Jemari	2.22	Vermi composting	0.66	Average	-	Gardening purpose in SWM unit
49	Paschim Medinipur	Sarbot	0.02	Vermi & simple composting	0.01	Good	0.001	Sold to farmers & nursery
50		Golar	0.41	Vermi composting	0.21	Good	0.08	Sold to farmers & nursery
51		Satbankura	0.30	Vermi composting	0.18	Good	0.02	Sold to farmers & nursery
52	Purba Bardhaman	Bohar-I	0.14	Vermi/ organic composting	0.023	Good	Unmanaged waste used for land filling time to time	Agriculture & farming
53		Kota	0.08	Vermi/ organic composting	0.024	Good	Unmanaged waste used for land filling time to time	Agriculture & farming
54		Guskara-II	0.05	Vermi composting	0.01	Moderate	Unmanaged waste used for land filling time to time	Distributed to school for kitchen garden

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Intake quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management (TPD)	f) Utilization of compost
55	Purba Medinipur	Raghunathpur-I	1.00	Vermi composting	0.30	Free from pathogens & heavy metals, meets prescribed standards, Used after sieving & curing	0.20	Used in park, roadside plantation, agriculture, horticulture and sold to farmers/ local markets
56		Itamagra-II	2.00	Vermi composting	0.60	Free from pathogens & heavy metals, meets prescribed standards, Used after sieving & curing	0.40	Used in park, roadside plantation, agriculture, horticulture and sold to farmers/ local markets
57		Nandigram	1.00	Vermi composting	0.30	Free from pathogens & heavy metals, meets prescribed standards, Used after sieving & curing	0.20	Used in park, roadside plantation, agriculture, horticulture and sold to farmers/ local markets
58	Purulia	Kashipur	0.69	Vermi composting	0.18	Good	Kept in inventory rule	Sold to agency
59		Chellyama	0.12	Vermi composting	0.03	Good	Kept in inventory rule	Sold to agency
60		Jitujuri	0.30	Anaerobic/ Vermi composting	0.07	Good	Land Filling	Sod to local farmers, nurseries, Agri. Deptt, NGO etc.
61	Siliguri MP	Naxalbari	0.850	Composting	0.043	-	Land Filling	Used for Manure
62		Buraganj	0.00	-	-	-	-	-
63		Ghosh Pukur	0.15	Composting	0.10	Average	Land Filling	Used for Manure
64	South-24 Parganas	Pratapadityanagar	5.00	Normal/ vermi composting	0.78	Good	-	Used for farming
65		Namkhana	0.90	Composting	0.27	Good	0.15	Used for farming
66		Digambarpur	0.60	Windrow composting	0.12	Meets FCO standards	0.08 T sent to landfill	Used in Agriculture & horticulture
67	Uttar Dinajpur	Kamlabari-I	1.00	Vermi composting	0.46	Good	0.036	Compost sold to farmers
68		Hemtabad	0.50	Vermi composting	0.22	Good	0.008	Compost sold
69		Bhander	0.50	Vermi composting	0.20	Good	0.007	Compost sold

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Addl. Secretary to the Govt. of West Bengal

7) Waste Processing

(B) 7.2) Refuse Derived Fuel

Sl. No.	Name of the Districtrs	Name of the GPs	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/ Reject management	vi) Utilization of RDF
1	Alipurduar	Volka-Barobisha-I	Nil	Nil	Nil	Nil	Nil
2		Kamakhyaguri-II	Nil	Nil	Nil	Nil	Nil
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)				
4	Bankura	Raipur	Nil	Nil	Nil	Nil	Nil
5		Motgoda	Nil	Nil	Nil	Nil	Nil
6		Hetia	Nil	Nil	Nil	Nil	Nil
7	Birbhum	Labpur-I	Nil	Nil	Nil	Nil	Nil
8		Abinashpur	Nil	Nil	Nil	Nil	Nil
9		Kharun	Nil	Nil	Nil	Nil	Nil
10	Cooch Behar	Natabari-II	Nil	Nil	Nil	Nil	Nil
11		Barasakdal	Nil	Nil	Nil	Nil	Nil
12		Unishbisha	Nil	Nil	Nil	Nil	Nil
13	Dakshin Dinajpur	Maligaon	Nil	Nil	Nil	Nil	Nil
14		Dhalpara	Nil	Nil	Nil	Nil	Nil
15		Ramkrishnapur	Nil	Nil	Nil	Nil	Nil
16	Darjeeling	Pul-Bijanbari	Nil	Nil	Nil	Nil	Nil
17		Chenga Panighata	Nil	Nil	Nil	Nil	Nil
18		Sukhia Simana	Nil	Nil	Nil	Nil	Nil
19	Hooghly	Rajbalhat-I	Nil	Nil	Nil	Nil	Nil
20		Chandrahati-I	Nil	Nil	Nil	Nil	Nil
21		Shripur-Balagarh	Nil	Nil	Nil	Nil	Nil
22	Howrah	Radhapur	Nil	Nil	Nil	Nil	Nil
23		Basudevpur	Nil	Nil	Nil	Nil	Nil
24		Dakshin Jhapardaha	Nil	Nil	Nil	Nil	Nil
25	Jalpaiguri	Kharija Berubari-I	Nil	Nil	Nil	Nil	Nil
26		Khagrabari-II	Nil	Nil	Nil	Nil	Nil
27		Sulkapara	Nil	Nil	Nil	Nil	Nil
28	Jhargram	Lalgarh	Nil	Nil	Nil	Nil	Nil
29		Silda	Nil	Nil	Nil	Nil	Nil
30		Tapsia	Nil	Nil	Nil	Nil	Nil
31	Kalimpong	Yangamakum	Nil	Nil	Nil	Nil	Nil
32		Gitabling	Nil	Nil	Nil	Nil	Nil
33		Gorubathan-I	Nil	Nil	Nil	Nil	Nil
34	Malda	Kotwali	Nil	Nil	Nil	Nil	Nil
35		Uttar Panchanandapur-II	Nil	Nil	Nil	Nil	Nil
36		Deotala	Nil	Nil	Nil	Nil	Nil
37	Murshidabad	Patkeldanga	Nil	Nil	Nil	Nil	Nil
38		Dahapara	Nil	Nil	Nil	Nil	Nil
39		Saktipur	Nil	Nil	Nil	Nil	Nil
40	Nadia	Ruipukur	Nil	Nil	Nil	Nil	Nil
41		Anulia	Nil	Nil	Nil	Nil	Nil
42		Karimpur-I	Nil	Nil	Nil	Nil	Nil
43	North-24 Parganas	Sindrani	Nil	Nil	Nil	Nil	Nil
44		Koniara-II	Nil	Nil	Nil	Nil	Nil
45		Kampa Chakla	Nil	Nil	Nil	Nil	Nil
46	Paschim Bardhaman	Alladi	Nil	Nil	Nil	Nil	Nil
47		Pratappur	Nil	Nil	Nil	Nil	Nil
48		Jemari	Nil	Nil	Nil	Nil	Nil
49	Paschim Medinipur	Sarbot	Nil	Nil	Nil	Nil	Nil
50		Golar	Nil	Nil	Nil	Nil	Nil
51		Satbankura	Nil	Nil	Nil	Nil	Nil
52		Bohar-I	Nil	Nil	Nil	Nil	Nil

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Sl. No.	Name of the Districtrs	Name of the GPs	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/ Reject management	vi) Utilization of RDF
53	Purba Bardhaman	Kota	Nil	Nil	Nil	Nil	Nil
54		Guskara-II	Nil	Nil	Nil	Nil	Nil
55	Purba Medinipur	Raghunathpur-I	Nil	Nil	Nil	Nil	Nil
56		Itamagra-II	Nil	Nil	Nil	Nil	Nil
57		Nandigram	Nil	Nil	Nil	Nil	Nil
58	Purulia	Kashipur	Nil	Nil	Nil	Nil	Nil
59		Chellyama	Nil	Nil	Nil	Nil	Nil
60		Jitujuri	Nil	Nil	Nil	Nil	Nil
61	Siliguri MP	Naxalbari	Nil	Nil	Nil	Nil	Nil
62		Buraganj	Nil	Nil	Nil	Nil	Nil
63		Ghosh Pukur	Nil	Nil	Nil	Nil	Nil
64	South-24 Parganas	Pratapadityanagar	Nil	Nil	Nil	Nil	Nil
65		Namkhana	Nil	Nil	Nil	Nil	Nil
66		Digambarpur	Nil	Nil	Nil	Nil	Nil
67	Uttar Dinajpur	Kamlabari-I	Nil	Nil	Nil	Nil	Nil
68		Hemtabad	Nil	Nil	Nil	Nil	Nil
69		Bhander	Nil	Nil	Nil	Nil	Nil

Mission Director, SBM (G) &
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7) Waste Processing

(C) 7.3) Waste to Energy (Thermal/ Methanation route)

Sl. No.	Name of the Districtrs	Name of the GPs	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Alipurduar	Volka-Barobisha-I	Nil	Nil	Nil	Nil	Nil	Nil
2		Kamakhyaguri-II	Nil	Nil	Nil	Nil	Nil	Nil
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)					
4	Bankura	Raipur	Nil	Nil	Nil	Nil	Nil	Nil
5		Motgoda	Nil	Nil	Nil	Nil	Nil	Nil
6		Hetia	Nil	Nil	Nil	Nil	Nil	Nil
7	Birbhum	Labpur-I	Nil	Nil	Nil	Nil	Nil	Nil
8		Abinashpur	Nil	Nil	Nil	Nil	Nil	Nil
9		Kharun	Nil	Nil	Nil	Nil	Nil	Nil
10	Cooch Behar	Natabari-II	Nil	Nil	Nil	Nil	Nil	Nil
11		Barasakdal	Nil	Nil	Nil	Nil	Nil	Nil
12		Unishbisha	Nil	Nil	Nil	Nil	Nil	Nil
13	Dakshin Dinajpur	Maligaon	Nil	Nil	Nil	Nil	Nil	Nil
14		Dhalpara	Nil	Nil	Nil	Nil	Nil	Nil
15		Ramkrishnapur	Nil	Nil	Nil	Nil	Nil	Nil
16	Darjeeling	Pul-Bijanbari	Nil	Nil	Nil	Nil	Nil	Nil
17		Chenga Panighata	Nil	Nil	Nil	Nil	Nil	Nil
18		Sukhia Simana	Nil	Nil	Nil	Nil	Nil	Nil
19	Hooghly	Rajbalhat-I	Nil	Nil	Nil	Nil	Nil	Nil
20		Chandrahati-I	Nil	Nil	Nil	Nil	Nil	Nil
21		Shripur-Balagarh	Nil	Nil	Nil	Nil	Nil	Nil
22	Howrah	Radhapur	Nil	Nil	Nil	Nil	Nil	Nil
23		Basudevpur	Nil	Nil	Nil	Nil	Nil	Nil
24		Dakshin Jhapardaha	Nil	Nil	Nil	Nil	Nil	Nil
25	Jalpaiguri	Kharija Berubari-I	Nil	Nil	Nil	Nil	Nil	Nil
26		Khagrabari-II	Nil	Nil	Nil	Nil	Nil	Nil
27		Sulkapara	Nil	Nil	Nil	Nil	Nil	Nil
28	Jhargram	Lalgarh	Nil	Nil	Nil	Nil	Nil	Nil
29		Silda	Nil	Nil	Nil	Nil	Nil	Nil
30		Tapsia	Nil	Nil	Nil	Nil	Nil	Nil
31	Kalimpong	Yangamakum	Nil	Nil	Nil	Nil	Nil	Nil
32		Gitabling	Nil	Nil	Nil	Nil	Nil	Nil
33		Gorubathan-I	Nil	Nil	Nil	Nil	Nil	Nil
34	Malda	Kotwali	Nil	Nil	Nil	Nil	Nil	Nil
35		Uttar Panchanandapur-II	Nil	Nil	Nil	Nil	Nil	Nil
36		Deotala	Nil	Nil	Nil	Nil	Nil	Nil
37	Murshidabad	Patkeldanga	Nil	Nil	Nil	Nil	Nil	Nil
38		Dahapara	Nil	Nil	Nil	Nil	Nil	Nil
39		Saktipur	Nil	Nil	Nil	Nil	Nil	Nil
40	Nadia	Ruipukur	Nil	Nil	Nil	Nil	Nil	Nil
41		Anulia	Nil	Nil	Nil	Nil	Nil	Nil
42		Karimpur-I	Nil	Nil	Nil	Nil	Nil	Nil
43	North-24 Parganas	Sindrani	Nil	Nil	Nil	Nil	Nil	Nil
44		Koniara-II	Nil	Nil	Nil	Nil	Nil	Nil
45		Kampa Chakla	Nil	Nil	Nil	Nil	Nil	Nil
46	Paschim Bardhaman	Alladi	Nil	Nil	Nil	Nil	Nil	Nil
47		Pratappur	Nil	Nil	Nil	Nil	Nil	Nil
48		Jemari	Nil	Nil	Nil	Nil	Nil	Nil
49	Paschim Medinipur	Sarbot	Nil	Nil	Nil	Nil	Nil	Nil
50		Golar	Nil	Nil	Nil	Nil	Nil	Nil
51		Satbankura	Nil	Nil	Nil	Nil	Nil	Nil
52	Purba Bardhaman	Bohar-I	Nil	Nil	Nil	Nil	Nil	Nil
53		Kota	Nil	Nil	Nil	Nil	Nil	Nil
54		Guskara-II	Nil	Nil	Nil	Nil	Nil	Nil
55	Purba Medinipur	Raghunathpur-I	Nil	Nil	Nil	Nil	Nil	Nil
56		Itamagra-II	Nil	Nil	Nil	Nil	Nil	Nil
57		Nandigram	Nil	Nil	Nil	Nil	Nil	Nil
58	Purulia	Kashipur	Nil	Nil	Nil	Nil	Nil	Nil
59		Chellyama	Nil	Nil	Nil	Nil	Nil	Nil
60		Jitujuri	Nil	Nil	Nil	Nil	Nil	Nil
61		Naxalbari	Nil	Nil	Nil	Nil	Nil	Nil

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Plant capacity	b) Daily input as feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
62	Siliguri MP	Buraganj	Nil	Nil	Nil	Nil	Nil	Nil
63		Ghosh Pukur	Nil	Nil	Nil	Nil	Nil	Nil
64	South-24 Parganas	Pratapadityanagar	Nil	Nil	Nil	Nil	Nil	Nil
65		Namkhana	Nil	Nil	Nil	Nil	Nil	Nil
66		Digambarpur	Nil	Nil	Nil	Nil	Nil	Nil
67	Uttar Dinajpur	Kamlabari-I	Nil	Nil	Nil	Nil	Nil	Nil
68		Hemtabad	Nil	Nil	Nil	Nil	Nil	Nil
69		Bhander	Nil	Nil	Nil	Nil	Nil	Nil

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

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7) Waste Processing						
(D) 7.4) Other Processing						
Sl. No.	Name of the Districtrs	Name of the GPs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management
1	Alipurduar	Volka-Barobisha-I	0.17	SUP/ HDPE/ LDPE/ PET bottles	Sent to local scrap dealers	Disposed through designated disposal site
2		Kamakhyaguri-II	0.15	SUP/ HDPE/ LDPE/ PET bottles	Sent to local scrap dealers	Disposed through designated disposal site
3		Parangerpar	Included in Falakata Municipality (ULB)			
4	Bankura	Raipur	0.005	HDPE, LDPE, Glass, PET bottle, SUP	Segregated as per grading of plastic and sold to Kabadiwala	-
5		Motgoda	0.005	HDPE, LDPE, Glass, PET bottle, SUP	Segregated as per grading of plastic and sold to Kabadiwala	-
6		Hetia	0.005	HDPE, LDPE, Glass, PET bottle, SUP	Segregated as per grading of plastic and sold to Kabadiwala	-
7	Birbhum	Labpur-I	0.036	PET, LDPE, HDPE, PP	Sold to PWMU	-
8		Abinashpur	0.0045	PET, LDPE, HDPE, PP	Sold to PWMU & recycler	-
9		Kharun	0.008	PET, LDPE, HDPE, PP	Sold to PWMU & recycler	-
10	Cooch Behar	Natabari-II	0.20 (PW)	PET, LDPE, SUP, MLP, Glass	Segregation of plastic & sent to PWMU for shredding & beling & used for road construction	Dumping site
11		Barasakdal	0.50	PET, LDPE, SUP, MLP, Glass	Segregation of plastic & sent to PWMU for shredding & beling & used for road construction	Dumping site
12		Unishbisha	0.80	PET, LDPE, SUP, MLP, Glass	Segregation of plastic & sent to PWMU for shredding & beling & used for road construction	Dumping site
13	Dakshin Dinajpur	Maligaon	Not started yet	-	-	-
14		Dhalpara	Not started yet	-	-	-

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management
15		Ramkrishnapur	0.2	LDPE, PET, PS & others	Plastic shredder	-
16	Darjeeling	Pul-Bijanbari	-	-	-	-
17		Chenga Panighata	-	-	-	-
18		Sukhia Simana	0.15	Dry waste	Processed & forward linkage	-
19	Hooghly	Rajbalhat-I	Nil	Nil	Nil	Nil
20		Chandrahati-I	Nil	Nil	Nil	Nil
21		Shripur-Balagarh	Nil	Nil	Nil	Nil
22	Howrah	Radhapur	Nil	Nil	Nil	Nil
23		Basudevpur	Nil	Nil	Nil	Nil
24		Dakshin Jhapardaha	0.5	Recyclable waste	Graded in 5 qualities as per thickness & disposed to Kabadiwala	Nil
25	Jalpaiguri	Kharija Berubari-I	0.007	Plastic waste	Road construction	-
26		Khagrabari-II	0.016	Plastic waste	Road construction	-
27		Sulkapara	0.011	Plastic waste	Road construction	-
28	Jhargram	Lalgarh	0.20	PW (LDPE, HDPE, PP, PVC)	PW is segregated in SWM unit & transported to PWMU	-
29		Silda	0.04	PW (LDPE, HDPE, PP, PVC)	PW is segregated in SWM unit & transported to PWMU	-
30		Tapsia	0.02	PW (LDPE, HDPE, PP, PVC)	PW is segregated in SWM unit & transported to PWMU	-
31	Kalimpong	Yangamakum	0.13	All types of plastic & waste papers, electronic waste, glass bottles etc.	Products sold to nearby vendors	Kept within the premise of SWM
32		Gitabling	0.006	-	Eco bricks used for construction purpose	-
33		Gorubathan-I	0.009	-	Filling up low land & construction work	-
34	Malda	Kotwali	-	-	-	-
35		Uttar Panchanandapur-II	-	-	-	-

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management
36		Deotala	-	-	-	-
37	Murshidabad	Patkeldanga	0.65	PET, LDPE, HDPE, SUP, MLP, Glass	Forwarded to PWMU for road construction	Sold to kabadiwala
38		Dahapara	0.40	PET, LDPE, HDPE, SUP, MLP, Glass	Road construction	Sold to kabadiwala
39		Saktipur	0.35	PET, LDPE, HDPE, SUP, MLP, Glass	Plastic segregated and forwarded link of PWMU for road construction	Sold to kabadiwala
40	Nadia	Ruipukur	0.28	PET, HDPE, LDPE, PP	Sold to recyclers	-
41		Anulia	0.20	PET, HDPE, LDPE, PP	Sold to recyclers & bituminous road construction	-
42		Karimpur-I	0.135	PET, HDPE, LDPE, PP	Sold to recyclers	-
43	North-24 Parganas	Sindrani	0.10	HDPE, LDPE, Plastic guria	Sold to local vendors	Diaper, sanitary napkin
44		Koniara-II	0.04	HDPE, LDPE, Plastic guria	Sold to local vendors	Diaper, sanitary napkin
45		Kampa Chakla	8.00	HDPE, LDPE, PET	Sold to local vendors & used for road construction	Diaper, sanitary napkin managed through incinerator
46	Paschim Bardhaman	Alladi	0.94	Satisfactory	Sold to plastic recycler	-
47		Pratappur	-	-	-	-
48		Jemari	1.15	NA	Construction of bituminous road	Sold to plastic recycler
49	Paschim Medinipur	Sarbot	0.016	Plastic waste	Road construction	Handed over to recyclers
50		Golar	0.10	Plastic waste	Road construction	Handed over to recyclers
51		Satbankura	0.08	Plastic waste	Road construction	Handed over to recyclers
52	Purba Bardhaman	Bohar-I	0.043	LDPE, PET, HDPE, SUP & others	Sold to recyclers, vendors, used for road construction	Sold to vendors
53		Kota	0.025	LDPE, PET, HDPE, SUP & others	Sold to recyclers, vendors, used for road construction	Sold to vendors
54		Guskara-II	0.171	LDPE, PET, HDPE & others	Transported to nearest PWMU	Sold to vendors

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management
55	Purba Medinipur	Raghunathpur-I	2.00	Segregated PW (LDPE, HDPE, PET, PP, Glass etc.)	Sent to different recyclers & utilized in recycling in industries, road construction	Non-recyclable items (MLP) are handed over to recyclers
56		Itamagra-II	3.00	Segregated PW (LDPE, HDPE, PET, PP, Glass etc.)	Sent to different recyclers & utilized in recycling in industries, road construction	Non-recyclable items (MLP) are handed over to recyclers
57		Nandigram	2.00	Segregated PW (LDPE, HDPE, PET, PP, Glass etc.)	Sent to different recyclers & utilized in recycling in industries, road construction	Non-recyclable items (MLP) are handed over to recyclers
58	Purulia	Kashipur	0.13	Average	Home decorative items sold to kabadiwala	Sold to local kabadiwala
59		Chellyama	0.027	Average	Shreded plastic for bituminus road	Sold to local kabadiwala
60		Jitujuri	0.50	Good	Show piece items made by SHGs, shredded plastic used in bituminous road construction & used in eco bricks	Sold to local kabadiwala
61	Siliguri MP	Naxalbari	0.528	-	Sent to PWMU	Nil
62		Buraganj	0.25	-	Sent to PWMU	Sent to CPU
63		Ghosh Pukur	0.25	-	Plastic used for sale	Used for land filling
64	South-24 Parganas	Pratapadityanagar	0.089	Glass, metal plastic etc.	Sold to recyclers	-
65		Namkhana	0.2	Glass, metal plastic etc.	Sold to market	0.15.
66		Digambarpur	0.4	Plastic waste	Recycled	-

NOTARY SOMNATH BOLLEY SEALDAH COURT DIST - 24 PGS (S) GOVT. OF INDIA

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Sl. No.	Name of the Districtrs	Name of the GPs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management
67	Uttar Dinajpur	Kamlabari-I	0.8	PET, HDPE, LDPE, MLP, glass bottle etc.	Shredded plastic used for bituminous road construction & baled plastic sold to scrap dealers	Through SWM & PWM unit
68		Hemtabad	0.3	PET, HDPE, LDPE, MLP, glass bottle etc.	Shredded plastic used for bituminous road construction & baled plastic sold to scrap dealers	Through SWM & PWM unit
69		Bhander	0.2	PET, HDPE, LDPE, MLP, glass bottle etc.	Shredded plastic used for bituminous road construction & baled plastic sold to scrap dealers	Through SWM & PWM unit

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 6245/7/2026 EXP. DT 19/04/2030 GOVT. OF INDIA

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Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

Sl. No.	Name of the Districtrs	Name of the GPs	8. Gap in Waste generation and Processing (Ton)	Time bound plan to fill up the Gap
1	Alipurduar	Volka-Barobisha-I	0.25	100% source segregation within 6 months& PW characterization & awarness programme within 1 year
2		Kamakhyaguri-II	0.23	100% source segregation within 6 months& PW characterization & awarness programme within 1 year
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)	
4	Bankura	Raipur	0.07	Connecting people through campaign & encouraging to take service of SWM unit
5		Motgoda	0.05	Connecting people through campaign & encouraging to take service of SWM unit
6		Hetia	-	-
7	Birbhum	Labpur-I	-	-
8		Abinashpur	-	-
9		Kharun	-	-
10	Cooch Behar	Natabari-II	0.9	Within next 6 months
11		Barasakdal	2.5	Within next 6 months
12		Unishbisha	2.5	Within next 6 months
13	Dakshin Dinajpur	Maligaon	0.13	Within 6 months
14		Dhalpara	0.16	Within 6 months
15		Ramkrishnapur	2.00	Within 6 months
16	Darjeeling	Pul-Bijanbari	-	-
17		Chenga Panighata	-	-
18		Sukhia Simana	-	-
19	Hooghly	Rajbalhat-I	Nil	-
20		Chandrahati-I	Nil	-
21		Shripur-Balagarh	Nil	-
22	Howrah	Radhapur	2.267	By 31.12.2027
23		Basudevpur	0.75	By 31.12.2026
24		Dakshin Jhapardaha	0.90	By 30.09.2026
25	Jalpaiguri	Kharija Berubari-I	0.005	To be processed within next 6 months
26		Khagrabari-II	0.013	To be processed within next 6 months
27		Sulkapara	0.005	To be processed within next 6 months
28	Jhargram	Lalgarh	0.20	Planned to procure more e-cart for collection & tranportation of waste
29		Silda	0.46	Planned to procure more e-cart for collection & tranportation of waste
30		Tapsia	0.49	Planned to procure more e-cart for collection & tranportation of waste
31	Kalimpong	Yangamakum	0.10	Depending on the availability of equipment (incinerator), the gap in waste management & processing will meet up
32		Gitabling	-	-
33		Gorubathan-I	-	-
34	Malda	Kotwali	-	-
35		Uttar Panchanandapur-II	-	-
36		Deotala	-	-

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NOTARY SOUTH 24 PGS GOVT. OF INDIA SEALDAH COURT DIST - 24 PGS (S)

Sl. No.	Name of the Districtrs	Name of the GPs	Gap in Waste generation and Processing (Ton)	Time bound plan to fill up the Gap
37	Murshidabad	Patkeldanga	3.65	02.10.2026
38		Dahapara	1.70	02.10.2026
39		Saktipur	2.40	02.10.2026
40	Nadia	Ruipukur	-	-
41		Anulia	-	-
42		Karimpur-I	-	-
43	North-24 Parganas	Sindrani	Nil	-
44		Koniara-II	Nil	-
45		Kampa Chakla	11.00	Within 31.12.2026
46	Paschim Bardhaman	Alladi	5.52	Within August, 2026
47		Pratappur	5.02	Within August, 2026
48		Jemari	5.67	Within August, 2026
49	Paschim Medinipur	Sarbot	No gap	-
50		Golar	No gap	-
51		Satbankura	No gap	-
52	Purba Bardhaman	Bohar-I	0.10 (biodegradable waste)	Used in animal feed & home compsting
53		Kota	0.02 (biodegradable waste)	Used in animal feed & home compsting
54		Guskara-II	0.493 (biodegradable waste)	Used in animal feed & home compsting
55	Purba Medinipur	Raghunathpur-I	1.00	i) Door to door source segregation to be increased from 70% to 100% by next 8 months ii) MRF capacity enhancement by 6 months iii) Addl composting shed to be commissioned by 8 months iv) Scientific handling for inert waste by 6 months
56		Itamagra-II	1.00	i) Door to door source segregation to be increased from 70% to 100% by next 8 months ii) MRF capacity enhancement by 6 months iii) Addl composting shed to be commissioned by 8 months iv) Scientific handling for inert waste by 6 months
57		Nandigram	1.00	i) Door to door source segregation to be increased from 70% to 100% by next 8 months ii) MRF capacity enhancement by 6 months iii) Addl composting shed to be commissioned by 8 months iv) Scientific handling for inert waste by 6 months

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Sl. No.	Name of the Districtrs	Name of the GPs	& Gap in Waste generation and Processing (Ton)	Time bound plan to fill up the Gap
58	Purulia	Kashipur	0.18	by next 3 months
59		Chellyama	0.03	By next 7 days
60		Jitujuri	0.00	-
61	Siliguri MP	Naxalbari	0.468	More villages to be covered under SWM programme very shortly
62		Buraganj	1.25	Currently there are less workers. In future, the gap will be filled by increasing workers
63		Ghosh Pukur	1.35	Collection will be increased within 6 months
64	South-24 Parganas	Pratapadityanagar	1.125	2 months
65		Namkhana	0.8	3 months
66		Digambarpur	0.19	By 2027
67	Uttar Dinajpur	Kamlabari-I	0.604	Gap will be covered within.6 months
68		Hemtabad	0.187	Gap will be covered within.6 months
69		Bhander	0.194	Gap will be covered within.6 months

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST. - 24 PGS (S)
REG. NO. - 52451/2025
EXP. DT 18/04/2030
GOVT. OF INDIA

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9. Legacy Waste

Sl. No.	Name of the Districtrs	Name of the GPs	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on.....	3) Present quantity of legacy waste (Ton)	4) Daily legacy waste being added as unprocessed waste (Ton)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
							Digested material (Ton)	Plastics (Ton)	Rubber (Ton)	Inerts and others (Ton)	
1	Alipurduar	Volka-Barobisha-I	1	-	0.22	0.01	-	-	-	-	Within 6 months
2		Kamakhyaguri-II	1	-	0.28	0.02	-	-	-	-	Within 6 months
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)								
4	Bankura	Raipur	-	-	-	-	-	-	-	-	-
5		Motgoda	-	-	-	-	-	-	-	-	-
6		Hetia	-	-	-	-	-	-	-	-	-
7	Birbhum	Labpur-I	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Abinashpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Kharun	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10	Cooch Behar	Natabari-II	12	0.80	0.80	0.001	Nil	Nil	Nil	Nil	15th August, 2025
11		Barasakdal	15	2.10	2.10	0.20	Nil	Nil	Nil	Nil	15th August, 2025
12		Unishbisha	17	2.20	2.20	0.20	Nil	Nil	Nil	Nil	15th August, 2025
13	Dakshin Dinajpur	Maligaon	5	0.11	0.036	0.00	-	-	-	-	Next 3 months
14		Dhalpara	5	0.13	0.047	0.00	-	-	-	-	Next 3 months
15		Ramkrishnapur	5	0.50	1.00	4.00	-	-	-	-	Next 3 months
16	Darjeeling	Pul-Bijanbari	2	-	0.053	-	-	-	-	-	-
17		Chenga Panighata	-	-	-	-	-	-	-	-	-
18		Sukhia Simana	3	-	0.415	0.02	-	-	-	-	-
19	Hooghly	Rajbalhat-I	Nil	Nil	Nil	Nil	-	-	-	-	-
20		Chandrahati-I	1	-	10.00	0.08	-	-	-	-	-
21		Shripur-Balagarh	Nil	Nil	Nil	Nil	-	-	-	-	-

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Sl. No.	Name of the Districtrs	Name of the GPs	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on.....	3) Present quantity of legacy waste (Ton)	4) Daily legacy waste being added as unprocessed waste (Ton)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
							Digested material (Ton)	Plastics (Ton)	Rubber (Ton)	Inerts and others (Ton)	
22	Howrah	Radhapur	Nil	Nil	Nil	Nil	-	-	-	-	-
23		Basudevpur	2	31.03.2026	1.00	0.05	-	-	-	-	Plastic waste will be sent to PWM unit
24		Dakshin Jhapardaha	1	07.05.2026	1.00	0.075	-	-	-	-	Plastic waste should be recycled & processed by 31.12.2026 & other inerts should be sold by 30.09.2026
25	Jalpaiguri	Kharija Berubari-I	2	-	0.024	-	-	-	-	-	To be processed within next 6 months
26		Khagrabari-II	2	-	0.057	-	-	-	-	-	To be processed within next 6 months
27		Sulkapara	2	-	0.30	-	-	-	-	-	To be processed within next 6 months
28	Jhargram	Lalgarh	-	-	-	-	-	-	-	-	-
29		Silda	-	-	-	-	-	-	-	-	-
30		Tapsia	-	-	-	-	-	-	-	-	-
31	Kalimpong	Yangamakum				-	-	-	-	-	15 days
32		Gitabling	2	0.015	0.008	0.0006	-	-	-	-	15 days
33		Gorubathan-I	3	0.041	0.032	0.006	-	-	-	-	

NOTARY SOMNATH POLLEY GOVT. OF INDIA SEALDAH COURT DIST - 24 PGS (S) REG. NO. 9246/1/2025 EXP.DT 15/04/2030

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Sl. No.	Name of the Districtrs	Name of the GPs	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on.....	3) Present quantity of legacy waste (Ton)	4) Daily legacy waste being added as unprocessed waste (Ton)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
							Digested material (Ton)	Plastics (Ton)	Rubber (Ton)	Inerts and others (Ton)	
34	Malda	Kotwali	1	-	0.022	0.008	-	-	-	-	Within next 3 months
35		Uttar Panchanandapur-II	4	-	0.065	0.01	-	-	-	-	Within next 3 months
36		Deotala	0	-	-	-	-	-	-	-	-
37	Murshidabad	Patkeldanga	15	30.04.2026	1.50	0.10	-	-	-	-	1.5 T legacy waste is being processed at regular interval
38		Dahapara	7	30.04.2026	0.90	0.06	-	-	-	-	0.9 T legacy waste is being processed at regular interval
39		Saktipur	35	30.04.2026	3.00	0.20	-	-	-	-	3.0 T legacy waste is being processed at regular interval
40	Nadia	Ruipukur	1	24.03.2026	0.10	0.045	-	-	-	-	-
41		Anulia	1	24.03.2026	0.125	0.05	-	-	-	-	-
42		Karimpur-I	2	24.03.2026	0.11	0.01	-	-	-	-	-
43	North-24 Parganas	Sindrani	Nil	Nil	Nil	Nil	-	-	-	-	-
44		Koniara-II	Nil	Nil	Nil	Nil	-	-	-	-	-
45		Kampa Chakla	2	01.05.2026	6.00	0.07	-	-	-	-	31.12.2026
46	Paschim Bardhaman	Alladi	-	-	-	-	-	-	-	-	-
47		Pratappur	-	-	-	-	-	-	-	-	-
48		Jemari	-	-	-	-	-	-	-	-	-
49	Paschim Medinipur	Sarbot	3	-	0.20	0.02	-	-	-	-	3 months
50		Golar	4	-	0.20	0.01	-	-	-	-	3 months
51		Satbankura	6	-	0.10	0.02	-	-	-	-	3 months

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NOTARY SOUMYATH DOLEY GOVT. OF INDIA 65 SEALDAH COURT DIST. 24 PGS (SI) REG. NO. 52457/2026 EXP. DT 19/04/2030

Sl. No.	Name of the Districtrs	Name of the GPs	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on.....	3) Present quantity of legacy waste (Ton)	4) Daily legacy waste being added as unprocessed waste (Ton)	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
							Digested material (Ton)	Plastics (Ton)	Rubber (Ton)	Inerts and others (Ton)	
52	Purba Bardhaman	Bohar-I	-	-	-	-	-	-	-	-	-
53		Kota	-	-	-	-	-	-	-	-	-
54		Guskara-II	-	-	-	-	-	-	-	-	-
55	Purba Medinipur	Raghunathpur-I	2	13.03.2026	0.60	0.20	-	-	-	-	Nil
56		Itamagra-II	2	10.03.2026	0.50	0.10	-	-	-	-	Nil
57		Nandigram	4	08.03.2026	0.80	0.40	-	-	-	-	Nil
58	Purulia	Kashipur	1	-	0.08	0.06	-	-	-	-	Within next 7 days
59		Chellyama	-	-	-	-	-	-	-	-	-
60		Jitujuri	-	-	-	-	-	-	-	-	-
61	Siliguri MP	Naxalbari	2	-	1.50	0.25	-	-	-	-	More plastic cages to be installed shortly
		Buraganj	-	-	-	-	-	-	-	-	-
62		Ghosh Pukur	11	-	0.20	0.04	-	-	-	-	3 months
63		Pratapadityanagar	3	10.05.2026	150.00	0.75	-	-	-	-	3 months
64	South-24 Parganas	Namkhana	4	11.05.2026	4.50	0.10	-	-	-	-	3 months
65		Digambarpur	1	01.04.2026	450.00	0.05	-	-	-	-	3 months
66											By next 3 months
67	Uttar Dinajpur	Kamlabari-I	4	-	0.15	0.009	-	-	-	-	By next 3 months
68		Hemtabad	1	-	0.055	0.005	-	-	-	-	By next 3 months
69		Bhander	1	-	0.051	0.004	-	-	-	-	

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

NOTARY SOMNATH POLLEY SEALDAH COURT DIST.- 24 PGS (S) REG. NO.- 52413/2025 EXP. DT 7/04/2030 GOVT. OF INDIA

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10. Ring Fence Account

Sl. No.	Name of the Districtrs	Name of the GPs	1) Amount to be ring fenced (in lakh)	2) Whether single dedicated account has been opened (in lakh)	3) Date of opening account (in lakh)	4) Amount utilized (in lakh)	5) Plan of utilization
1	Alipurduar	Volka-Barobisha-I	30.00	-	-	30.00	Fully utilized
2		Kamakhyaguri-II	30.00	-	-	30.00	Fully utilized
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)				
4	Bankura	Raipur	-	-	-	-	-
5		Motgoda	-	-	-	-	-
6		Hetia	-	-	-	-	-
7	Birbhum	Labpur-I	10.00	Yes	-	10.00	Utilized
8		Abinashpur	10.00	Yes	-	10.00	Utilized
9		Kharun	10.00	Yes	-	10.00	Utilized
10	Cooch Behar	Natabari-II	30.00	Not exist	-	30.00	Fully utilized
11		Barasakdal	30.00	Not exist	-	30.00	Fully utilized
12		Unishbisha	30.00	Not exist	-	30.00	Fully utilized
13	Dakshin Dinajpur	Maligaon	-	-	-	-	-
14		Dhalpara	-	-	-	-	-
15		Ramkrishnapur	30.00	-	-	26.50	Segregation shed, e-carts
16	Darjeeling	Pul-Bijanbari	22.74	No	04.12.2012	22.74	-
17		Chenga Panighata	10.00	Yes	17.01.2013	-	-
18		Sukhia Simana	20.00	Yes	15.04.2016	20.00	-
19	Hooghly	Rajbalhat-I	-	-	-	-	-
20		Chandrahati-I	-	-	-	-	-
21		Shripur-Balagarh	-	-	-	-	-
22	Howrah	Radhapur	30.00	Yes	26.09.2005	30.00	-
23		Basudevpur	30.00	Yes	15.12.2014	30.00	-
24		Dakshin Jhapardaha	30.00	Yes	12.12.2005	30.00	-
25	Jalpaiguri	Kharija Berubari-I	30.00	No	-	CPU construction & e-cart procurement	-
26		Khagrabari-II	30.00	No	-	CPU construction & e-cart procurement	-
27		Sulkapara	30.00	No	-	CPU construction & e-cart procurement	-

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO. 62487/2026 EXP. DT 28/04/2030 GOVT. OF INDIA

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28	Jhargram	Lalgarh	2.00	-	-	4.00	Maintenace of e-cart, semiskilled worker & SWM Unit
29		Silda	5.00	-	-	5.00	Maintenace of e-cart, semiskilled worker & SWM Unit
30		Tapsia	0.70	-	-	1.00	Maintenace of e-cart, semiskilled worker & SWM Unit
31	Kalimpong	Yangamakum	20.00			20.00	i) Construction of SWM unit ii) Purchasing of vehicle iii) Distribution of dustbins
32		Gitabling	20.00	Yes	06.09.2018	20.00	Storing, segregating, processing & transportatio n
33		Gorubathan-I	15.00	Yes	09.09.2018	15.00	-
34	Malda	Kotwali	-	-	-	-	-
35		Uttar Panchanandapur-II	-	-	-	-	-
36		Deotala	-	-	-	-	-
37	Murshidabad	Patkeldanga	9.096	Dedicated account for all SBMG component	12.05.2024	9.096	Fully utilized
38		Dahapara	7.143	Yes	05.12.2015	7.143	Fully utilized
39		Saktipur	20.000	Dedicated account for all SBMG component	02.02.2018	20.000	Fully utilized
40	Nadia	Ruipukur	20.00	Yes	-	20.00	Utilized
41		Anulia	19.80	Yes	-	19.80	Utilized
42		Karimpur-I	20.70	Yes	-	20.70	Utilized
43	North-24 Parganas	Sindrani	55.10	-	-	55.102	-
44		Koniara-II	52.15	-	-	52.147	-
45		Kampa Chakla	42.00	-	-	42.00	-
46	Paschim Bardhaman	Alladi	35.79	Yes	27.02.2015	35.79	Fully utilized
47		Pratappur	38.24	Yes	30.11.2021	38.24	Fully utilized
48		Jemari	38.27	Yes	16.12.2015	38.27	Fully utilized
49	Paschim Medinipur	Sarbot	20.00	Yes	2016	20.00	-
50		Golar	20.00	Yes	2016	20.00	-

NOTARY SOMNATH POLLEY SEALDAH COURT DIST. 24 PGS (S) REG. NO. 52451/2025 EXP. 31/03/2030 GOVT. OF INDIA

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51		Satbankura	20.00	Yes	2016	20.00	-
52	Purba Bardhaman	Bohar-I	35.99	At present SNA-SPARSH is followed	-	30.00	Rest amount to be utilized for e-carts
53		Kota	38.96	At present SNA-SPARSH is followed	-	38.51	Rest amount to be utilized for purchasing waste bin
54		Guskara-II	34.73	At present SNA-SPARSH is followed	-	34.50	Rest amount to be utilized for purchasing waste bin
55	Purba Medinipur	Raghunathpur-I	10.00	-	-	10.00	Fund utilized
56		Itamagra-II	10.00	-	-	10.00	Fund utilized
57		Nandigram	10.00	-	-	10.00	Fund utilized
58	Purulia	Kashipur	56.34	-	-	55.74	Sustainability & infrastructural development in 2026-27
59		Chellyama	22.00	-	-	-	-
60		Jitujuri	53.00			0.44	Sustainability & infrastructural development in 2026-27
61	Siliguri MP	Naxalbari	30	-	-	30	CPU, segregation unit, compost pit, toilets, e-carts etc.
62		Buraganj	30	-	-	30	CPU, segregation unit, compost pit, toilets, e-carts etc.
63		Ghosh Pukur	30	-	-	-	CPU, segregation unit, compost pit, toilets, e-carts etc.
64	South-24 Parganas	Pratapadityanagar	50.00	-	-	50.00	Fully utilized
65		Namkhana	20.00	Yes	11.04.2017	20.00	Fully utilized

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66		Digambarpur	20.00	Yes	24.06.2016	20.00	Fully utilized
67	Uttar Dinajpur	Kamlabari-I	35.00	-	-	35.00	Fully utilized
68		Hemtabad	35.00	-	-	35.00	Fully utilized
69		Bhander	35.00	-	-	35.00	Fully utilized

N.B. - Currently, the dedicated accounts for SBM (G) have been closed in all the Gram Panchayats (GPs), and the SNA-SPARSH system has been introduced. Accordingly, all financial transactions across the State are being carried out through the SNA-SPARSH system.

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

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SOMNATH POLLEY
SEALDAH COURT
DIST - 24 PGS (S)
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Sewage management in the State

Sl. No.	Name of the Districtrs	(A) Name of GPs	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/ sewers		
			*Total Sewage Generation per day (in MLD) (1)	Targeted Household to be connected to sewers (2)	House-holds connected (3)	Time targets to complete connectivity (gap in connectivity) (4)
1	Alipurduar	Volka-Barobisha-I	1.20	4751	-	-
2		Kamakhyaguri-II	1.40	5122	-	-
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)			
4	Bankura	Raipur	-	-	-	-
5		Motgoda	-	-	-	-
6		Hetia	-	-	-	-
7	Birbhum	Labpur-I	0.3	1280	1084	2 years
8		Abinashpur	0.25	1142	928	2 years
9		Kharun	0.4	1786	1235	2 years
10	Cooch Behar	Natabari-II	-	-	-	-
11		Barasakdal	-	-	-	-
12		Unishbisha	-	-	-	-
13	Dakshin Dinajpur	Maligaon	-	-	-	-
14		Dhalpara	-	-	-	-
15		Ramkrishnapur	0.45	1200	5800	Within next 6 months
16	Darjeeling	Pul-Bijanbari	0.01	665	650	1 year
17		Chenga Panighata	-	-	-	-
18		Sukhia Simana	-	-	-	-
19	Hooghly	Rajbalhat-I	1.10	3235	2268	3 years
20		Chandrahati-I	1.31	3780	2628	3 years
21		Shripur-Balagarh	1.21	4781	2583	3 years
22	Howrah	Radhapur	0.23	4600	1290	1 year
23		Basudevpur	0.0572	2300	700	1 year
24		Dakshin Jhapardaha	0.1925	3500	2000	1 year
25	Jalpaiguri	Kharija Berubari-I	-	-	-	-
26		Khagrabari-II	-	-	-	-
27		Sulkapara	-	-	-	-
28	Jhargram	Lalgarh	33.80	-	-	-
29		Silda	21.00	-	-	-
30		Tapsia	36.00	-	-	-
31	Kalimpong	Yangamakum	-	-	-	-
32		Gitabling	0.007	75	35	6 months
33		Gorubathan-I	0.055	150	50	6 months
34	Malda	Kotwali	-	-	-	-
35		Uttar Panchanandapur-II	-	-	-	-
36		Deotala	-	-	-	-
37	Murshidabad	Patkeldanga	0.70	1443	4038	31.03.2027
38		Dahapara	0.74	1225	3427	31.03.2027
39		Saktipur	0.78	1765	3965	31.03.2027
40	Nadia	Ruipukur	1.06	3021	2860	2 years
41		Anulia	1.02	1282	4986	2 years

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Sl. No.	Name of the Districtrs	(A) Name of GPs	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/ sewers		
			*Total Sewage Generation per day (in MLD) (1)	Targeted Household to be connected to sewers (2)	House-holds connected (3)	Time targets to complete connectivity (gap in connectivity) (4)
42		Karimpur-I	1.14	998	5584	2 years
43	North-24 Parganas	Sindrani	0.391	7826	6260	Sept'26
44		Koniara-II	0.217	4344	3475	Sept'26
45		Kampa Chakla	1.14	726	3000	31.12.2026
46	Paschim Bardhaman	Alladi	0.61	13047	750	By Sept 2026
47		Pratappur	0.86	18710	920	By August 2026
48		Jemari	0.99	21666	930	By Sept 2026
49	Paschim Medinipur	Sarbot	-	-	-	-
50		Golar	-	-	-	-
51		Satbankura	-	-	-	-
52	Purba Bardhaman	Bohar-I	-	-	-	-
53		Kota	-	-	-	-
54		Guskara-II	-	-	-	-
55	Purba Medinipur	Raghunathpur-I	Nil	Nil	Nil	Nil
56		Itamagra-II	Nil	Nil	Nil	Nil
57		Nandigram	Nil	Nil	Nil	Nil
58	Purulia	Kashipur	0.62	1256	1812	Will be done in 2026-25
59		Chellyama	0.36	4400	3500	Will be done in 2026-26
60		Jitujuri	0.53	3327	2200	Will be done in 2026-27
61	Siliguri MP	Naxalbari	-	-	-	-
62		Buraganj	-	-	-	-
63		Ghosh Pukur	-	-	-	-
64	South-24 Parganas	Pratapadityanagar	3.00	2,300	1,600	3 months
65		Namkhana	0.68	2,500	2,150	3 months
66		Digambarpur	2.50	6,000	3,000	2027
67	Uttar Dinajpur	Kamlabari-I	-	-	-	-
68		Hemtabad	-	-	-	-
69		Bhander	-	-	-	-

*Basis of estimation (based on 80% of lpcd water supply/or measured)

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Mission Director, SBM (G) &
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(D) Drains

Sl. No.	Name of the Districtrs	Name of the GPs	Sewage and Sullage flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality/ Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
1	Alipurduar	Volka-Barobisha-I	25	0.04	Grey water/ Household sewage	-	Local canal	Grey water diversion, soak pit
2		Kamakhyaguri-II	16	0.02	Grey water/ Household sewage	-	Local canal	Grey water diversion, soak pit
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)					
4	Bankura	Raipur	4 (storm water drains)	15 - 20	Rain water	-	Soak pit	-
5		Motgoda	4 (storm water drains)	15 - 20	Rain water	-	Soak pit	-
6		Hetia	4 (storm water drains)	15 - 20	Rain water	-	Soak pit	-
7	Birbhum	Labpur-I	76	3.1	Grey/ storm water	-	Pond	-
8		Abinashpur	26	1.3	Grey/ storm water	-	Pond	-
9		Kharun	62	2.8	Grey/ storm water	-	Pond	-
10	Cooch Behar	Natabari-II	15	6.00	Grey water/ storm water	-	River, pond, agricultural land	15.08.2026
11		Barasakdal	56	8.00	Grey water/ storm water	-	River, pond, agricultural land	15.08.2026
12		Unishbisha	62	10.00	Grey water/ storm water	-	River, pond, agricultural land	15.08.2026
13	Dakshin Dinajpur	Maligaon	25	-	-	-	-	-
14		Dhalpara	90	0.90	Grey water	-	Canal/ river	Proposed to build Filter chamber
15		Ramkrishnapur	275	0.025	Flood water, yellow water	-	Canal, river, low land, agriculture land	20 nos Filter chamber will be constructed in next FY
16	Darjeeling	Pul-Bijanbari	3	0.01	Grey water	-	Vested land	1 year
17		Chenga Panighata	-	-	-	-	-	-
18		Sukhia Simana	-	-	-	-	-	-
19	Hooghly	Rajbalhat-I	24	0.15	Grey water	Nil	DVC Canel/ pond	2 years
20		Chandrahati-I	28	0.20	Grey water	Nil	Kunti river/ pond	2 years
21		Shripur-Balagarh	33	0.20	Grey water	Nil	Ganga river/ pond	2 years
22		Radhapur	5	0.008	-	-	Jallabaj khal	2 years
23	Howrah	Basudevpur	i) Storm water drain-74 ii) Concrete drain-24 iii) Katcha drain-98	i) 0.034 ii) 0.008 iii) 0.031	i) Less BOD, DO is more ii) More BOD & COD, water is septic & pH<7 iii) Highly turbid, BOD & COD is lesser	-	Kana Damodar canal	Work to be completed with XVI FC grant and timeline of XVI FC

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Sl. No.	Name of the Districtrs	Name of the GPs	Sewage and Sullage flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality/ Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
24	Howrah	Dakshin Jhapardaha	i) Storm water drain-115 ii) Concrete drain-35 iii) Katcha drain-80	i) 0.096 ii) 0.024 iii) 0.072	i) Less BOD, DO is more ii) More BOD & COD, DO is exhausted, water is septic & pH<7 iii) Highly turbid, BOD & COD is lesser	-	Kaushiki canal & Saradwati canal	Work to be completed with XVI FC grant and timeline of XVI FC
25	Jalpaiguri	Kharija Berubari-I	-	-	-	-	-	-
26		Khagrabari-II	-	-	-	-	-	-
27		Sulkapara	-	-	-	-	-	-
28	Jhargram	Lalgarh	27	0.17	Grey water	-	Canal	FSTP is ready to be functionalised soon to process the fecal sludge of the entire Block Capacity of 6 KLD
29		Silda	25	0.15	Grey water	-	Canal	Through Twin pit IHHL and IEC G.P trying to prevent black water in to drain
30		Tapsia	45	0.12	Grey water	-	Canal	Through Twin pit IHHL and IEC G.P trying to prevent black water in to drain
31	Kalimpong	Yangamakum	-	-	-	-	-	-
32		Gitabling	-	-	-	-	-	-
33		Gorubathan-I	-	-	-	-	-	-
34	Malda	Kotwali	-	-	-	-	-	-
35		Uttar Panchanandapur-II	-	-	-	-	-	-
36		Deotala	-	-	-	-	-	-
37	Murshidabad	Patkeldanga	50	0.01	Grey/ storm water	-	Pond, agricultural land	02.10.2026
38		Dahapara	22	0.02	Grey/ storm water	-	Pond, agricultural land	02.10.2026
39		Saktipur	60	10	Grey/ storm water	-	Different water bodies like pond, river ganga & agricultural land	31.12:2026
40	Nadia	Ruipukur	21	0.152	Grey/ storm water	-	River bank & pond	-
41		Anulia	58.00	0.12	Grey/ storm water	-	River bank & pond	-
42		Karimpur-I	78	0.115	Grey/ storm water	-	River bank & pond	Yes

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Sl. No.	Name of the Districtrs	Name of the GPs	Sewage and Sullage flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality/ Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
43	North-24 Parganas	Sindrani	14	0.06	Rain water	-	Water bodies	-
44		Koniara-II	9	0.02	Rain water	-	Water bodies	-
45		Kampa Chakla	80	49.14	Rain water	-	Water bodies & high drain	31.12.2026
46	Paschim Bardhaman	Alladi	-	0.12	Mixed grey & black water	-	Low lying area	Initiative will be taken for construction of setler with ABR/ CW/ DEWATS etc.
47		Pratappur	-	0.23	Mixed grey & black water	-	Low lying area	Initiative will be taken for construction of setler with ABR/ CW/ DEWATS etc.
48		Jemari	-	0.14	Mixed grey & black water	-	Low lying area	Initiative will be taken for construction of setler with ABR/ CW/ DEWATS etc.
49	Paschim Medinipur	Sarbot	65	-	-	Nil	Field	-
50		Golar	32	-	-	Nil	Leach pit	-
51		Satbankura	48	-	-	Nil	Leach pit	-
52	Purba Bardhaman	Bohar-I	34	10.30	Grey Water	-	Soak pit/ pond through filter chamber	-
53		Kota	28	0.227	Grey Water	-	Leach pit/ filter chamber/ low land	-
54		Guskara-II	27	0.002	Grey Water	-	Soak pit/ leach pit/ canal/ pond	-
55	Purba Medinipur	Raghunathpur-I		0.324	Storm water only	-	Canal	-
56		Itamagra-II	76	0.205	Storm water only	-	Canal	-
57		Nandigram	34	0.125	Storm water only	-	River/ canal	-
58		Kashipur	12	0.30	Grey & black water	-	Open field/ leach pit	Technology viz. DEWATS/ leach pit/ filter chamber/ to be constructed in 2026-27

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Sl. No.	Name of the Districtrs	Name of the GPs	Sewage and Sullage flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality/ Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
59	Purulia	Chellyama	15	0.40	Grey & black water	-	Open field/ leach pit	Technology viz. DEWATS/ leach pit/ filter chamber/ to be constructed in 2026-28
60		Jitujuri	13	0.50	Grey & black water	-	Open field/ leach pit	Technology viz. DEWATS/ leach pit/ filter chamber/ to be constructed in 2026-29
61	Siliguri MP	Naxalbari	-	-	-	-	-	-
62		Buraganj	12	0.05	Grey water	-	Leach pit with silt chamber	Already done
63		Ghosh Pukur	18	0.00288	Grey water	-	Natural water bodies	6 months
64	South-24 Parganas	Pratapadityanagar	70	2.205	Domestic waste water	3.50	Canal	3 months
65		Namkhana	25	1.50	Storm water	-	Canal	4 mnths
66		Digambarpur	12	2.00	High BOD	0.25	Mridanga Bhanga river	Inteception & diversion by 2027
67	Uttar Dinajpur	Kamlabari-I	-	-	-	-	-	-
68		Hemtabad	-	-	-	-	-	-
69		Bhander	-	-	-	-	-	-

Mission Director, SBM (G) &
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(E) Sewage treatment and Utilisation										
Sl. No.	Name of the Districtrs	Name of the GPs	Installed Treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilisation of Treated sewage (17)	Sludge generation and its management (18)
1	Alipurduar	Volka-Barobisha-I	-	-	-	-	-	-	-	-
2		Kamakhyaguri-II	-	-	-	-	-	-	-	-
3		Parangerpar	Included in Falakata Municipality (ULB) (Ref: Notification No. 897/UDMA-15011(19)/3/2020-LS-MA SEC dated 06.07.2021)							
4	Bankura	Raipur	-	-	-	-	-	-	-	-
5		Motgoda	-	-	-	-	-	-	-	-
6		Hetia	-	-	-	-	-	-	-	-
7	Birbhum	Labpur-I	-	-	-	-	-	-	-	-
8		Abinashpur	-	-	-	-	-	-	-	-
9		Kharun	-	-	-	-	-	-	-	-
10	Cooch Behar	Natabari-II	-	-	-	-	-	-	-	-
11		Barasakdal	Tied up with Dinhata-I FSTP of 20 KLD capacity to be operational short;y							
12		Unishbisha	-	-	-	-	-	-	-	-
13	Dakshin Dinajpur	Maligaon	-	-	-	-	-	-	-	
14		Dhalpara								
15		Ramkrishnapur	-	-	-	-	-	-	-	
16	Darjeeling	Pul-Bijanbari	-	-	-	-	-	-	-	-
17		Chenga Panighata	-	-	-	-	-	-	-	-
18		Sukhia Simana	-	-	-	-	-	-	-	-
19	Hooghly	Rajbalhat-I	0.75	0.60	Nil	-	-	DVC Canel/ pond	50%	-
20		Chandrahati-I	0.75	0.70	Nil	-	-	Kunti river/ pond	50%	-
21		Shripur-Balagarh	0.95	0.73	Nil	-	-	Ganga river/ pond	50%	-
22	Howrah	Radhapur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Basudevpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
24		Dakshin Jhapardaha	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
25	Jalpaiguri	Kharija Berubari-I	-	-	-	-	-	-	-	-
26		Khagrabari-II	-	-	-	-	-	-	-	-
27		Sulkapara	-	-	-	-	-	-	-	-
28		Lalgarh	-	-	-	-	-	-	-	-

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Sl. No.	Name of the Districtrs	Name of the GPs	Installed Treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilisation of Treated sewage (17)	Sludge generation and its management (18)
29	Jhargram	Silda	-	-	-	-	-	-	-	-
30		Tapsia	-	-	-	-	-	-	-	-
31	Kalimpong	Yangamakum	-	-	-	-	-	-	-	-
32		Gitabling	-	-	-	-	-	-	-	-
33		Gorubathan-I	-	-	-	-	-	-	-	-
34	Malda	Kotwali	-	-	-	-	-	-	-	-
35		Uttar Panchanandapur-II	-	-	-	-	-	-	-	-
36		Deotala	-	-	-	-	-	-	-	-
37	Murshidabad	Patkeldanga	-	-	-	-	-	-	-	-
38		Dahapara	0.06	0.04	0.45	31.12.2028	Up to the mark	River Bhagirathi	Up to the mark	Sludge is being cleaned twice in a month
39		Saktipur	-	-	-	-	-	-	-	-
40	Nadia	Ruipukur	-	-	-	-	-	-	-	-
41		Anulia	-	-	-	-	-	-	-	-
42		Karimpur-I	Karimpur-II FSTP of 10 KLD capacity is under construction					Polishing pond	-	-
43	North-24 Parganas	Sindrani	-	-	-	-	-	-	-	-
44		Koniara-II	-	-	-	-	-	-	-	-
45		Kampa Chakla	-	-	-	-	-	-	-	-
46	Paschim Bardhaman	Alladi	-	-	-	-	-	-	-	-
47		Pratappur	FSTP of 20 KLD capacity installed at Pratappur GP will start functioning shortly					Polishing pond	-	-
48		Jemari								
49		Sarbot	-	-	-	-	-	-	-	-

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Sl. No.	Name of the Districtrs	Name of the GPs	Installed Treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilisation of Treated sewage (17)	Sludge generation and its management (18)
50	Paschim Medinipur	Golar	-	-	-	-	-	-	-	-
51		Satbankura	Construction of FSTP in this GP area having 10 KLD capacity will be completed by June' 26							
52	Purba Bardhaman	Bohar-I	-	-	-	-	-	-	-	-
53		Kota	-	-	-	-	-	-	-	-
54		Guskara-II	-	-	-	-	-	-	-	-
55	Purba Medinipur	Raghunathpur-I	-	-	-	-	-	-	-	-
56		Itamagra-II	Mahisadal FSTP having 20 KLD capacity currently under construction will be attached to the GP			May, 2027	-	Nearest canal and agricultural land		
57		Nandigram	-	-	-	-	-	-	-	-
58	Purulia	Kashipur	-	-	-	-	-	-	-	-
59		Chellyama	-	-	-	-	-	-	-	-
60		Jitujuri	-	-	-	-	-	-	-	-
61	Siliguri MP	Naxalbari	-	-	-	-	-	-	-	-
62		Buraganj	-	-	-	-	-	-	-	-
63		Ghosh Pukur	FSTP of 20 KLD capacity just started functioning					Washing of cesspool	-	-
64	South-24 Parganas	Pratapadityanagar	FSTP of 3 KLD	Yet to be operational	-	4th week of May, 2026	-	-	-	-
65		Namkhana	Nil	-	-	-	-	-	-	-
66		Digambarpur	1	0.75	0.25	Upgradatation of FSTP	Meets CPCB norms	Mridanga Bhanga river	Irrigation & agriculture	Composition of sludge
67	Uttar Dinajpur	Kamlabari-I	-	-	-	-	-	-	-	-
68		Hemtabad	-	-	-	-	-	-	-	-
69		Bhander	-	-	-	-	-	-	-	-

20 JUL 2026

NOTARY SOMNATH POLLEY GOVT. OF INDIA

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

SLO LO/Dd Annexure R/4

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NEW TOWN KOLKATA DEVELOPMENT AUTHORITY

(A Statutory Authority Under Government of West Bengal)
Plot No. DG/13, Premises No. 04-3333, Action Area-ID,
New Town, Kolkata - 700 156

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Memo No - 3244/NKDA/CE/151/2025 **Date: 22.04.2026**

To,
The Chief Environment Officer,
Department of Environment,
Govt. Of West Bengal,
Prani Sampad Bhavan,
5th Floor, LB-II, Sector-III
Salt Lake City, Kolkata-700106

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (S) REG. NO- 6246/17/025 EXP. DT 19/04/2033 GOVT. OF INDIA

Sub: Action Taken Report of Newtown Kolkata Development Authority regarding OA 606/2018, Principal Bench.

Ref: Environment Dept Letter vide Memo No.- 415/ENV-15016/1/2023, dated 13.03.2026.

Sir/ Madam,

With reference to the above it is stated that the action taken report of Newtown Kolkata Development Authority in the specified format (as forwarded vide your above-referred letter) is submitted herewith for your information and further course of action.

Thanking You,

Yours faithfully,

Enclo: As stated above.

Chief Executive Officer
Newtown Kolkata Development Authority

Memo No - 3244/NKDA/CE/151/2025 **Date: 22.04.2026**

1. The Director, State Urban Development Agency. ILGUS Bhavan, HC Block, Sector-III, Bidhannagar, Kolkata- 700106.
2. The Sr. Special Secretary, Department of Urban Development & Municipal Affairs, Nagarayan, Bidhannagar, Kolkata-700064

Department of Environment 23 APR 2026 911 - ENV Government of West Bengal

Chief Executive Officer
Newtown Kolkata Development Authority

20 JUL 2026

NOTARY
SOMNATH POLLEY
SEALDAH COURT
DIST - 24 PGS (S)
REG.NO- 62451/2025
EXP.DT 18/04/2030
GOVT. OF INDIA

NEWTOWN KOLKATA DEVELOPMENT AUTHORITY

REPORT IN THE FORMAT FORWARDED BY THE ENVIRONMENT DEPT VIDE LETTER NO.- 415/ENV-15016/1/2023, DATED 13.03.2026

Solid waste management in the State:

(1) Name of ULB	(2) Waste Generation (TDP)	(3) Composition of Waste			(4) Waste Collected	(5) Waste Transported	(6) Final destination of transported waste
		Biodegradable	Dry/ Recyclable	Inserts			
N K D A	135 TDP	83.7 TDP (62.0%)	46.17 TDP (34.2%)	5.13 TDP (3.8%)	135 TPD	127 TPD	DHAPA DUMPING GROUND K M C

- Whether based on per capita/or weighment

A. Waste Processing:

i. Composting:

a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	i) Utilization of compost

ii. Refuse Derived Fuel

i) Capacity of Plant	ii) Source of waste for making RDF	iii) RDF Produced	iv) Residue/ Reject management	v) Utilization of RDF

iii. Waste to Energy (Thermal/ Methanation route)

a) Plant Capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue/ Rejects management	f) Fly ash and Bottom Ash management
5.0 TDP	8.0 TDP	Residential, Hotel Market Place	61.0 KW	Disposed to dumping ground	X

iv. Other Processing

a) Quantity of Inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue/ Reject management

SE, NKDA 16-4-2026

21.04.26

Chief Engineer
New Town Kolkata Dev. Authority

20 JUL 2026

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NOTARY SOMNATH POLLEY GOVT. OF INDIA

B. Gap

Gap in Waste generation and Processing	Time bound plan to fill up the Gap
	NKDA will establish 200 TPD Bio gas CBG plant and 125TPD MRF + RDF plant within 2 to 3 years through CITIIS 2.0 program funded by NIUA and State fund/NKDA own fund

C. Legacy Waste

1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on	3) Present Quantity of legacy waste	4) Daily legacy waste being added as unprocessed waste	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap legacy waste remediation and time bound
				Digested material	Plastics	Rubber	Inserts and others	
NIL	25.0 Ton PER ANNUM	100 Kg Per day (approx)						

D. Ring Fence Account

1) Amount to be fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan of utilization

5. Sewage management in the State

(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
	Total Sewage Generation per day (in MLD) (1)	Targeted Household to be connected to sewers (2)	House-holds connected (3)	Time targets to complete connectivity (gap in connectivity) (4)
NKDA	STP-IIB : 9.24	2332 (max household that can be connected)	333	As and when required
NKDA	STP-IIC : 20.46	2733 (max household that can be connected)	881	As and when required
NKDA	STP-IIID : 15.84	3326 (max household that can be connected)	692	As and when required

. Basis of estimation (based on 80% of lpcd water supply/or measured)

16-4-2026

21.01.26

Chief Engineer
New Town Kolkata Dev. Authority

20 JUL 2026

NOTARY SOMNATH POLLEY SEALDAH COURT DIST - 24 PGS (SR) REG. NO. - 5248/PR/24 EXP.DT 11/04/2030 GOVT. OF INDIA

(D) Drains					
Sewage and Sullage flowing in open drains (Storm water drain/concretized drains/unlined/ kancha drains) (No. of drains) (5)	Flow in each drain (MLD) (6)	Quality / Characteristics of effluent (7)	Quality of industrial effluent discharge in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent Sewage discharge into drain (10)
Total length = 310.41 Km.	17MLD (approx.)	Wash basin, Kitchen and Bathroom waste	Yet not started	Bagjola Canal	No sewage discharge into the drain

(E) Sewage treatment and Utilization							
Installed Treatment capacities of existing STPs (MLD) (11)	Utilization capacity of existing STPs (MLD) (12)	Gap in Sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilisation of Treated sewage (17)	Sludge generation and its management (18)
STP-IIB : 14	9.24	2.277 (retention in network/ loss)	12 hrs.	PH=7.9, TSS = 15, DO = 4.2, BOD=11.5, COD=42, Residual Chlorine= <1	Canal-B	Gardening & Car washing	Generated sludge cake used as manure
STP-IIC : 31	20.46		16 hrs.	PH=7.5, TSS = 11, DO = 5.5, BOD=15, COD=51, Residual Chlorine=0.1	Canal-A		
STP-IIID : 24	15.84		14 hrs.	PH=7.75, TSS = 5, DO = 5, BOD=6, COD=25, Residual Chlorine=0.1	Bagjola Canal		

SE, NKDA 16-4-2026

21.04.26

Chief Engineer
New Town Kolkata Dev. Authority

20 JUL 2026